

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 56 OF 2022 (WZ)

IN THE MATTER OF: -

STOLEN HEAVEN RESORTS PVT.
LTD.

APPLICANT

VERSUS

CENTRAL POLLUTION CONTROL
BOARD & ORS.

RESPONDENT(S)

INDEX

S. No.	Particulars	Page No.
1.	Compliance Verification Report of M/S Venkateshwara Hatcheries Pvt. Ltd with reference to Objections filed against the Inspection Report dated 01.08.2022 submitted By MPCB, in the Hon'ble NGT Matter In O.A. No. 56/2022 (WZ) titled, Stolen Heaven Resorts Pvt. Ltd. Versus CPCB & Ors.	395- 405
2.	Annexure-1: Copy of Hon'ble National Green Tribunal (NGT) Western Zone Bench order dated 30/11/2022	406- 408
3.	Annexure-2: Copy of Consent To Operate dated 17/10/2022 issued by Maharashtra Pollution Control Board (MPCB)	409- 414
4.	Annexure-3: Google Earth images showing the location of poultry farm, Karla village, sporadically spread residential buildings and Indrayani River	415- 416
5.	Annexure-4: Copies of letter dated 16/02/2023 and email communication dated 08/03/2023 from CPCB, RD-Pune addressed to the Executive Engineer, Pune Irrigation Division	417- 419
6.	Annexure-5: copy of No Objection Certificate dated 26/07/2022 granted by Karla Gram Panchayat to the poultry farm	420
7.	Annexure-6: Photographs of the poultry sheds of active deep litter sheds, active layer farm sheds and bed material used for litter collection and racking activity.	421- 427
8.	Annexure-7: Copies of delivery challans (in respect of disposal of poultry manure from broiler farm) of the last 06 months i.e. July, 2022 to January, 2023.	428- 442

**COMPLIANCE VERIFICATION REPORT OF M/S VENKATESHWARA HATCHERIES PVT. LTD WITH
REFERENCE TO OBJECTIONS FILED AGAINST THE INSPECTION REPORT DATED 01.08.2022
SUBMITTED BY MPCB, IN THE HON'BLE NGT MATTER IN O.A. NO. 56/2022 (WZ) TITLED, STOLEN
HEAVEN RESORTS PVT. LTD. VERSUS CPCB & ORS.**

1.0 Background

The allegations made by the applicant i.e. M/s Stolen Heaven Resorts Pvt. Ltd., in the Original Application No. 56/2022 (WZ), titled Stolen Heaven Resorts Pvt. Ltd., versus CPCB & Ors. as per the order dated 05/07/2022 are about the hospitality business of the applicant being adversely affected by the activities of Respondent no. 4 i.e. M/S Venkateshwara Hatcheries Pvt. Ltd., (i.e. M/s Venky's India Ltd,) engaged in the business of poultry farming including breeding, hatching, egg production, etc. Further, it is alleged that the said poultry farm is not complying with the guidelines issued by the Central Pollution Control Board (CPCB) in January, 2022. The Hon'ble Tribunal directed the respondents (CPCB was one among the respondents) to submit their reply affidavit and also directed Maharashtra Pollution Control Board (MPCB) to visit the premises of the Respondent no. 4 and to submit a factual report as to whether any violation has been made by the Respondent no. 4 w.r.t. the CPCB guidelines.

Thereafter, in compliance to the aforesaid Hon'ble NGT order dated 05/07/2022, CPCB filed its reply affidavit to the Hon'ble NGT. Also, MPCB submitted its factual report to the Hon'ble NGT. Based on the factual report of MPCB submitted in compliance with the aforesaid order dated 05/07/2022, the applicant filed objections to the said MPCB's report to the Hon'ble NGT. Thereafter, Hon'ble NGT passed order vide order dated 30/11/2022 (copy of Hon'ble NGT order, dated 30/11/2022 is given at **Annexure-1**) and relevant order is reproduced as below:

"6... Under the circumstances, we are of the view that the CPCB would be the best agency to get the objections verified, which have been raised by the learned Counsel for the Applicant, as to whether there is any force in those objections made against the inspection report dated 01.08.2022 submitted by the MPCB. We direct the Respondent No. 1/CPCB to submit a report in the light of the objections raised by the Applicant against the said report within a period of 06(six) weeks.

7. The report in the matter be filed by the CPCB by e-mail at ngtpune@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF ..."

Vide para 8 of the aforesaid order dated 30/11/2022, the Applicant was also directed to supply the required documents and copy of the application to the CPCB within three days from the date of hearing.

Thereafter, CPCB through its empaneled counsel followed-up during December, 2022 and January, 2023 with the applicant's counsel, with a request to provide copy of the raised objections to CPCB for compliance of the said order of the Hon'ble NGT dated 30/11/2022.

Accordingly, copy of the objections was received by the CPCB empaneled counsel through the applicant's counsel on 13/01/2023.

Subsequently, a team of CPCB officials comprising of Sh. Tapas Ukil, Scientist 'B' and Ms. Sayali Sadawarte, JRF from Regional Directorate-Pune, carried out inspection of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune (hereinafter referred as the poultry farm) on 17/01/2023 to verify the objections raised by the applicant against the MPCB's inspection report dated 01/08/2022. Shri Atul Khopade, Farm Manager and Dr. Sanjay Padhye, Broiler Integration Manager, of the poultry farm were present during inspection and provided the visit coordination, information about the poultry farm and associated environmental management system. Based on the information provided and observations made, following point-wise observations & findings are made in the subsequent paragraphs of this report.

2.0 Observations and findings of CPCB based on the applicant's objection filed against the MPCB inspection report dated 01/08/2022

S. no.	Objections raised by the Applicant against MPCB inspection report dated 01/08/2022	Observations & Findings
1.	The poultry farm is established in 1988 and operating without consent to establish and/ or consent to operate from the Respondent No. 2 i.e. MPCB.	As per the information provided by the representative of poultry farm and observed from the MPCB report dated 01/08/2022, the poultry farm was operational since 1988. It is observed that the poultry farm had applied application for consent to establish & operate to MPCB on 28/07/2022. Subsequently, MPCB granted consent to operate to the poultry farm vide no. GREEN/S.S.I (G33), dated 17/10/2022 and it is valid up to 31/05/2024 . Copy of CTO dated 17/10/2022 is given at Annexure-2 . In compliance to the Hon'ble NGT Order dated 10/12/2021 in the matter of O.A. No. 320/2021 (Gauri Maulekhi Vs. Union of India & Ors.), CPCB has prepared revised environmental guidelines applicable to poultry farms handling birds above 5,000 and the same was circulated vide letter dated 10/01/2022 by CPCB to all SPCBs/PCCs for implementation. The said revised guidelines, stipulates that poultry farms handling above 5,000 birds at single location should also obtain

		<p>consent to establish (CTE) and consent to operate (CTO) under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 from the concerned SPCBs/PCCs w.e.f. 01.01.2023.</p> <p>Hence, it is observed that the poultry farm has applied & obtained CTO from MPCB in line with the revised guidelines issued by CPCB in January, 2022.</p>
2.	<p>MPCB has wrongly reported that the poultry farm is located more than 500 m from the Village Karla. Also, MPCB has made wrong observations regarding the distance of the residential colony, River and highways from the poultry farm.</p>	<p>Based on Google earth image, the aerial distance of the poultry farm from Village Karla is observed more than 500 m. Section 7 titled "siting criteria" of the CPCB guidelines on "Environmental guidelines for poultry farms" of January'2022 stipulates about siting criteria for new poultry farms which are setup after the issuance of the aforementioned guideline i.e. after January, 2022. The aforementioned section of the guidelines stipulates that any new poultry farm should preferably be established 500 m from residential zone in order to avoid nuisance caused due to odour & flies.</p> <p>However, during inspection it was observed that few residential buildings are located sporadically around the North-eastern, Western and South-western boundaries of the said poultry farm. Based on the Google earth image, the distance of the nearest shed(s) of the poultry farm varies from about 20 to 130 m (aerial distance) from the nearby residential buildings. Also, the aerial distance of the nearest shed(s) of the poultry farm varies from about 100 to 120 m from boundary of M/s Stolen Heaven Resort Pvt. Ltd. The google earth images showing the poultry farm, Karla village, sporadically spread residential buildings and Indrayani River is given at Annexure-3.</p>

		<p>The poultry farm has adopted control measures for fly & odor control as given in Sl. No. 4 & 9 of this table.</p> <p>Based on the Google earth image, the National Highway NH-48 is located at more than 100 m aerial distance from the nearest poultry farm boundary. The CPCB guidelines on “Environmental guidelines for poultry farms” of January’2022 stipulates the distance of 100 m from National Highways, which conforms to the provisions stipulated in the aforesaid CPCB guidelines.</p> <p>Observations on the location of river is given at S. No. 3 of this table.</p>
3.	<p>Many of the farm sheds are located about 10 – 20 m from the Indrayai River and the same are within the flood line (within blue line) of the Indrayani River. Also, poultry farm is being operating without consent from various State Govt. agencies, Gram Panchayat and disposing water from the poultry farm into the Indrayani River.</p>	<p>The inspecting team visited the poultry sheds located near Indrayani River and observed that the same are non-operational. As informed, the sheds are non-operational since 2022. Similar observation with regard to non-operational of poultry sheds are reported in MPCB inspection report dated 01/08/2022.</p> <p>As observed, the southern boundary of the said poultry farm lies adjacent to Indrayani River which is about 20 m aerial distance from southern boundary of the poultry farm as the Google Earth image (please refer Picture 4 at Annexure 3). The inspecting team did not observe any waste water disposal drain/ pipeline, meant for disposal of wastewater from the poultry farm into the Indrayani River. As per the CTO dated 17/10/2022 i.e. conditions stipulated under Water (Prevention & Control of Pollution) Act, 1974 for discharge of effluent, generation of trade effluent from the said poultry farm is stipulated nil.</p> <p>In order to verify location of the sheds of the poultry farm falling within the flood line (blue</p>

		<p>line) of Indrayani River, CPCB, RD-Pune vide letter File no. CM-13015/36/2022-LAW-RD-PUNE-RD (Pune), dated 16/02/2023 requested the Executive Engineer, Pune Irrigation Division, to verify and confirm whether poultry sheds or any other premises of the aforesaid poultry farm are falling within the blue line of Indrayani River. It was also requested to send the verification along with details to CPCB, RD-Pune on or before 22/02/2023. Further, a reminder email communication was also sent to the Executive Engineer, Pune Irrigation Division on 08/03/2023. Copies of aforesaid letter and email communication addressed to the Executive Engineer, Pune Irrigation Division are given at Annexure-4. Response from the Executive Engineer, Pune Irrigation Division, is awaited.</p> <p>The inspecting team collected a copy of NOC dated 26/07/2022 granted by Karla Gram Panchayat to the poultry farm. The same is given at Annexure-5.</p>
4.	<p>Technical details and adequacy of instruments/machineries provided for ventilation & to minimize such gaseous emissions (NH₃ & H₂S) are not addressed/reported.</p>	<p>Gaseous emissions like ammonia (NH₃) and Hydrogen Sulphide (H₂S) are reportedly emanated from the excreta/ bird dropping in the poultry farm.</p> <p>During the inspection it was observed that the poultry farm has total 32 no. of active deep litter sheds and 02 no. of active layer farm sheds.</p> <p><u>1. Active Deep litter sheds</u></p> <p>Out of the 32 no. of active deep litter sheds (i.e. for broilers):</p> <p>(a) 26 no. of sheds were found to be of open ventilation type, which are designed for ventilation through opening of side curtains (side-wall curtains). The dimension of the sheds (L x B x H) are approximately 33.5 m x 10 m x 3 m. The inspecting team observed that each of the sheds are separated with open space of at least of about 15 m for cross ventilation and</p>

		<p>dispersion/ dilution of any built-up gases. The inspecting team did not notice any odour or flies nuisance near the shed area.</p> <p>(b) Remaining 06 sheds were found to be of exhaust fan ventilation type, wherein ventilation is achieved using exhaust fans. The dimension of the sheds (L x B x H) are approximately 122 m x 10 m x 3 m. Exhaust fans having a capacity of 23,000 cubic ft./min each (i.e. the total ventilation capacity of each shed being 1,38,000 cubic ft./min). In addition to this, cooling pads are provided for transmission of fresh air in the shed. Each of the six sheds are separated with open distance of about 15 m. The team did not notice any odour or flies nuisance near the shed area. A view of the poultry sheds of active deep litter sheds are given at Photographs-1, 2, 3 & 4, Annexure-6.</p> <p><u>2. Active layer farm sheds</u></p> <p>The 02 no. of active layer farm sheds were of open ventilation type (i.e. similar to open ventilation type deep litter shed), which are designed for ventilation through opening of side curtains (side-wall curtains). The dimension of the sheds (L x B x H) are approximately 30 m x 10 m x 8 m. The inspecting team observed that each of the sheds are separated with open space of at least of about 12 m for cross ventilation and dispersion/ dilution of any built-up gases. The inspecting team did not notice any odour or flies nuisance near the shed. A view of the poultry sheds of active layer farm sheds are given at Photographs-5, 6, 7 & 8, Annexure-6.</p> <p>The CPCB guidelines on “Environmental guidelines for poultry farms” of January’2022 stipulates that the poultry housing should be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent</p>
--	--	---

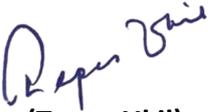
		build-up of gases such as methane, carbon dioxide, ammonia, etc. The same was found to be complied with.
5.	No proper records are maintained for handling and disposal of bird dropping /manure/litter after completion of the poultry cycle. Present mismanagement of bird dropping /manure/litter is ultimately resulting in fly nuisance.	<p>Bird dropping/litter are generated from the layer farm shed and the broiler farm sheds.</p> <p>As observed, in the broiler farm sheds, bird dropping/excreta are collected in a bed made up of agro residue (rice husk) with periodic racking for mixing of litter. Photographs of the bed material used for litter collection and racking activity are given at Photographs- 1, 9, 10 & 11, Annexure-6.</p> <p>It was informed that after each cycle i.e. about 40 days, the bird dropping/excreta along the bed material is scraped off and sold as manure. The poultry farm is maintaining records of delivery challans in respect of disposal of poultry manure from broiler farm. The inspecting team collected the delivery challans of the sold manure as evidence for the disposal of the litter/excreta/manure. The delivery challans of the last 06 months i.e. July, 2022 to January, 2023 are given at Annexure-7.</p> <p>Whereas, in the layer farm shed the bird dropping/excreta are collected underneath the bird cages, on soil beds. The bird dropping /manure/litter deposited underneath the layer farm are collected in a similar manner to that of broiler farm and sold after the completion of the layer farm batch cycle. The poultry farm is maintaining proper records of delivery challans in respect of disposal of poultry manure from layer farm. The poultry farm has submitted delivery challans of the sold manure as evidence for the disposal of the litter/ excreta/manure for the period of April, 2022 to May, 2022. Since, layer farm manure/litter collection is being carried out once in 14-15 months, the inspecting team</p>

		<p>collected the last year's layer farm manure delivery challans. Copies of the same are attached as Annexure-8.</p> <p>The CPCB guidelines on "Environmental guidelines for poultry farms" of January'2022 stipulates that the excreta from deep litter sheds should be scratched at least once in two days as needed for mixing of litter and to keep bed material dry and the same should be utilized for composting after completion of the cycle. With respect to manure collected under cages (i.e. for layer farm shed), the aforesaid guidelines stipulate that the same should be stored for further process and utilized by composting or biogas production for disposal/utilization of manure/litter or employ combination of the methods.</p> <p>As, observed the poultry farm does not carry out composting, and instead sells off the waste material as manure for further disposal. Hence, the present management of bird dropping/excreta from layer farm & from broiler farm is not as per the CPCB guidelines on "Environmental guidelines for poultry farms" of January'2022.</p> <p>The inspecting team did not observe flies or odor nuisance either in the broiler farm shed or around the layer farm shed area.</p>
6.	<p>Dead birds/carcasses are buried in the open and dilapidated burial pit of the farm, causing fly nuisance. No records were verified by MPCB in respect of disposal of dead birds/carcasses.</p>	<p>The poultry farm has provided 01 no. of burial pit of reported dimensions (L x B x H) of 4 m X 3 m X 2 m which is located near the southern boundary of the poultry farm, and its distance from Indrayani River is about 20-25 meters.</p> <p>As found during the inspection, the burial pit is made up of concrete material and is covered with concrete slabs with provision of openable lid for day to day dropping of dead birds. No signs of dilapidation were observed in the above-ground</p>

		<p>pit structure. Dead birds collection and disposal record maintained with the entries of date-wise no. of dead birds disposal along with the type of application of filler materials viz. soil, lime and bleaching powder by the poultry farm. Copy of dead birds collection & disposal record is given at Annexure-9. Photographs no. 12, 13 & 14 as at Annexure-6 are given for reference. The inspecting team noticed both odour and fly nuisance near the burial pit area.</p> <p>Section 6.2. (iii) A) of aforesaid CPCB guideline specifies that the minimum depth of the burial pit should be 3 to 4 m whereas the installed burial pit has depth of about 2 m. Therefore, depth of the existing burial pit be increased as applicable and be appropriately operated to control odour & flies nuisance.</p> <p>Further, the aforesaid CPCB guideline stipulates that the new poultry farms (setup after issuance of guidelines) should preferably be established 100 m from major water courses like rivers, lakes, canals etc. Since, the farm was established reportedly in 1988, the above stipulates does not applicable in this case.</p>
7.	Utilization of poultry shed cleaning water, for gardening purposes, and not maintaining the records thereto.	<p>The inspecting team did not observe any waste water disposal drain/ pipeline, meant for disposal of wastewater from the poultry farm into the Indrayani River/adjoining areas. As per the CTO dated 17/10/2022 i.e. conditions stipulated under Water (Prevention & Control of Pollution) Act, 1974 for discharge of effluent, generation of trade effluent from the said poultry farm is stipulated nil.</p> <p>The poultry farm representative informed that earlier practice of cleaning with pressurized water jets has been stopped, and dry disinfection and cleaning technique is being practiced. Wherein, after the completion of batch cycle,</p>

		<p>scrapping of the bird droppings /manure/litter is done followed by spraying of formalin solution, lime & bleaching powder.</p> <p>The veracity of the aforesaid claims of the poultry farm could not be verified by the inspecting team, since during the inspection period, cleaning activities were not in progress.</p> <p>The CPCB guidelines on “Environmental guidelines for poultry farms” of January’2022, also stipulates that as far as possible efforts shall be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water. Hence it may be inferred that the poultry farm has stopped the usage of water for cleaning of batches and instead practicing dry cleaning with usage of disinfectant for cleaning activities.</p>
8.	Adequate storm water drainage system is not provided and as a result it may possibly contribute for contamination of ground & surface water.	<p>The poultry farm has not provided storm water drainage system for collection & management of run-off during rainy season.</p> <p>It is submitted that the activities of the poultry farm were found indoor and are carried out within sheds. Thus the possibility of contamination of surface run-off and subsequent ground water contamination may not occur.</p>
9.	Inadequate measures are implemented for control of flies and mosquitoes. Also, not maintaining records thereto.	<p>The inspecting team did not notice fly or odour nuisance except only near the burial pit area.</p> <p>The inspecting team collected the fly spray record so as to verify the usage of insecticides to prevent nuisance of flies. The fly spray records for the broiler sheds and the layer farm sheds are attached as Annexure-10 & Annexure-11 respectively, for kind reference. The poultry farm has a Standards operating procedure (SOP) for Pest, wild birds/ stray animal control in place and copy of the same is given at Annexure-12.</p> <p>As observed, for controlling the flies and odour in the layer farm area, where the droppings/</p>

		<p>excreta are collected underneath the layer bird housing platform, spraying with soil, bleaching powder, lime and nutritive spray was carried out (Photograph no. 8 & 9 given at Annexure-6). The poultry farm has set schedule of larvicide and insecticide rotation (i.e. for spraying on the manure/ droppings/ Excreta below the layer farm shed) so as to offset the resistance against any particular larvicide/insecticide (the Layer farm shed protocol for control of flies is attached as Annexure-13). The periphery of the dropping/excreta collection area is covered with wire mesh fencing to prevent rodent & other animal intrusion.</p> <p>It was further observed that the poultry farm has a defined Standards operating procedure (SOP) for Biosecurity, with procedures for achieving different levels of biosecurity through - implementation of bio-securing areas with no unauthorized entry, footbath, prompt dead birds disposal, administration of vaccines, litter management, all-in all-out system of rearing etc. A copy of the said Biosecurity Programme SOP is attached as Annexure-14.</p>
--	--	---


(Tapas Ukil)
Scientist 'B'

Item No. 8

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

Original Application No. 56/2022 (WZ)

Stolen Heaven Resorts Pvt. Ltd.

.....Applicant

Versus

CPCB & Ors.

....Respondent(s)

Date of hearing: 30.11.2022

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Ms. Supriya Dangare, Advocate
Respondent(s) : Mr. Rahul Garg, Advocate for R-1/CPCB
Ms. Manasi Joshi, Advocate for R-2/MPCB
Mr. Amol Nehru along-with Ms. Sama Gandhi,
Advocate for R-4/PP

ORDER

1. From the side of Applicant, learned Counsel Ms. Supriya Dangare has appeared and filed objection in the form of affidavit against the Joint Committee's report, pointing out there-in number of lacunae in the report of the Maharashtra Pollution Control Board (MPCB) which is annexed at page nos. 82-84 of the paper book and has prayed that an independent Committee should be constituted in order to verify the correctness of the report submitted by the MPCB on 01.08.2022. For an example, she has pointed out that hyper technical definition has been adopted in respect of term "Village". In the said report dated 01.08.202, it is stated that the Poultry Farms are located 500 meters away from the nearest Village which is in accordance with the CPCB Guidelines of 2021, where large number of people are residing there. Therefore, this report needs to be verified on this count.

2. The learned Counsel for the Applicant further submits that the sheds near the Indrayani River are reported in the said report to be not found in operation but in fact it is not so, they are still in existence and are in operation as well. Another point that she has stressed is that the dead birds are being buried close to Indrayani River causing pollution to the river water but nothing specific has been stated in the report by the MPCB in this regard nor has any assessment been made as to how much pollution is happening on that count. Next point raised by her is that according to the report of MPCB, cleaning activity is carried out after completion of each batch for which water is used and that water is subsequently used for gardening purpose but it is not verified by the MPCB as to whether the said water is safe for gardening or not.

3. It is also pointed out by the learned Counsel for the Applicant that the use of insecticide and spread of Speedy power are said to have been used to bring the problem of insecticide and mosquito under control but the MPCB has not verified the same from record such as whether any register was being maintained as to when such activities were done on the part of the Project Proponent in order to control the problem.

4. From the side of Respondent No. 4/Project Proponent, learned Counsel Ms. Sama Gandhi has appeared and apprised that all these problems which have been pointed out, have already been taken care of by the Project Proponent but if the Tribunal wants to get it verified by an independent body, she has no objection.

5. From the side of Respondent No. 2/Maharashtra Pollution Control Board (MPCB), learned Counsel Ms. Manasi Joshi has appeared and apprised that the report which has been submitted on 01.08.2022, is in accordance with the CPCB Guidelines and CCA has been granted to the Project Proponent on 17.10.2022.

6. Under the circumstances, we are of the view that the CPCB would be the best agency to get the objections verified, which have been raised by the learned Counsel for the Applicant, as to whether there is any force in those objections made against the inspection report dated 01.08.2022 submitted by the MPCB. We direct the Respondent No. 1/CPCB to submit a report in the light of the objections raised by the Applicant against the said report within a period of 06(six) weeks.

7. The report in the matter be filed by the CPCB by e-mail at ngt-pune@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

8. Applicant is directed to supply the required documents and copy of the application to the CPCB within three days from today.

9. A copy of this order be communicated to the CPCB forth-with by e-mail for compliance.

Put up this matter on 23.01.2023

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

November 30, 2022
Original Application No. 56/2022 (WZ)
P.Kr

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 020 - 25816451
 Fax: 020 - 5811701
 Website: <http://mpcb.gov.in>
 Email: sropune2@mpcb.gov.in



Jog Center, 3rd floor,
 Mumbai Pune Road,
 Wakdevadi, Pune - 411003.

GREEN/S.S.I (G33)
 No:- Format1.0/SRO/UAN
 No.0000144841/CO/2210001200

Date: 17/10/2022

To,
 Venkateshwara Hatcheries Pvt. Ltd.
 CBF Unit, At-Post Karla,
 Tal-Maval, Dist-Pune-410405



Your Service is Our Duty

Sub: Application for Consent to establish and operate

Ref: Your application for consent to establish and operate vide UAN No.MPCB-CONSENT-0000144841

Your application No.MPCB-CONSENT-0000144841 Dated 28.07.2022

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. The consent to operate is granted for a period up to 31/05/2024
2. The capital investment of the project is Rs.2.0696 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. Crs + Expansion/Increase in C.I. - Rs. Crs)
3. Consent is valid for the manufacture of:

Sr No	Product	Maximum Quantity	UOM
Products			
1	Broiler Birds	70000	Kg/M
2	Layer Birds	12000	Kg/M

4. Conditions under Water (P&CP), 1974 Act for discharge of effluent:

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	0	As per Schedule-I	Not Applicable
2.	Domestic effluent	5	As per Schedule-I	On land for gardening

5. Conditions under Air (P& CP) Act, 1981 for air emissions:

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	1	DG Set(100KVA)	1	As per Schedule -II
2	2	DG Set(125KVA)	1	As per Schedule -II

6. Non-Hazardous Wastes:

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Carcasses/dead birds	6	Kg/M	NA	Buried as per Poultry guidelines
2	Bird Dropping	300	Kg/M	NA	Sale to authorised party as manure

7. Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
				NA	

8. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
9. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
10. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)
11. The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
12. You shall not operate poultry farm activity within 100 mtrs area from High Flood Line of Indrayani River.
13. You shall follow the guidelines of Poultry Farm Guidelines of CPCB of Jan-2022 and amended therein.
14. You shall submit the half yearly consent compliance report to the MPC Board.
15. This consent is issued without prejudice to any other permission required under any of the laws, by-laws or regulation in force and Hon'ble National Green Tribunal court order.
16. You shall submit the half yearly consent compliance report to the MPC Board.



Nitin Shinde

Generated by PMS-1000
1ad54655
b84b04b6
0389b09a
3dce5ffd
c2a18fe7
ec1e61de
2567e4f0
8589c628

Signed by: Shri. Nitin Shinde
Sub Regional Officer
For and on behalf of,
Maharashtra Pollution Control Board
sropune2@mpcb.gov.in
2022-10-17 16:32:39 IST

Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	45000.00	MPCB-DR-13640	10/08/2022	RTGS
2	179836.00	MPCB-DR-14240	07/09/2022	RTGS
3	30000.00	TXN2210002037	17/10/2022	Online Payment

Copy to:

1. Regional Officer, MPCB, Pune
2. Chief Accounts Officer, MPCB, Sion, Mumbai



SCHEDULE-I**Terms & conditions for compliance of Water Pollution Control:**

1. A) Generation - As per your application the treated effluent generation is Nil.
B) Treatment - NA
C) Disposal - NA
2. A)
B) Industry shall comply prescribed standards & disposal path as prescribed at Sr. No. 1 B & C of schedule I.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
1.	Industrial Cooling, spraying in mine pits or boiler feed	0.00
2.	Domestic purpose	20.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	0.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	70

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

SCHEDULE-II**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(In mtr)	Type of Fuel	Sulphur Content(In %)	Pollutant	Standard
1	DG Set	Stack	10.00	Disel 18 -- NA--	-	TPM	-
						SO2	-
						NO2	-
2	DG Set	Stack	10.00	Disel 22 -- NA--	-	TPM	-
						SO2	-
						NO2	-

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

SCHEDULE-III
Details of Bank Guarantees:

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C2O	200000	15 days	Towards compliance of consent conditions	Continuous	30.8.2024

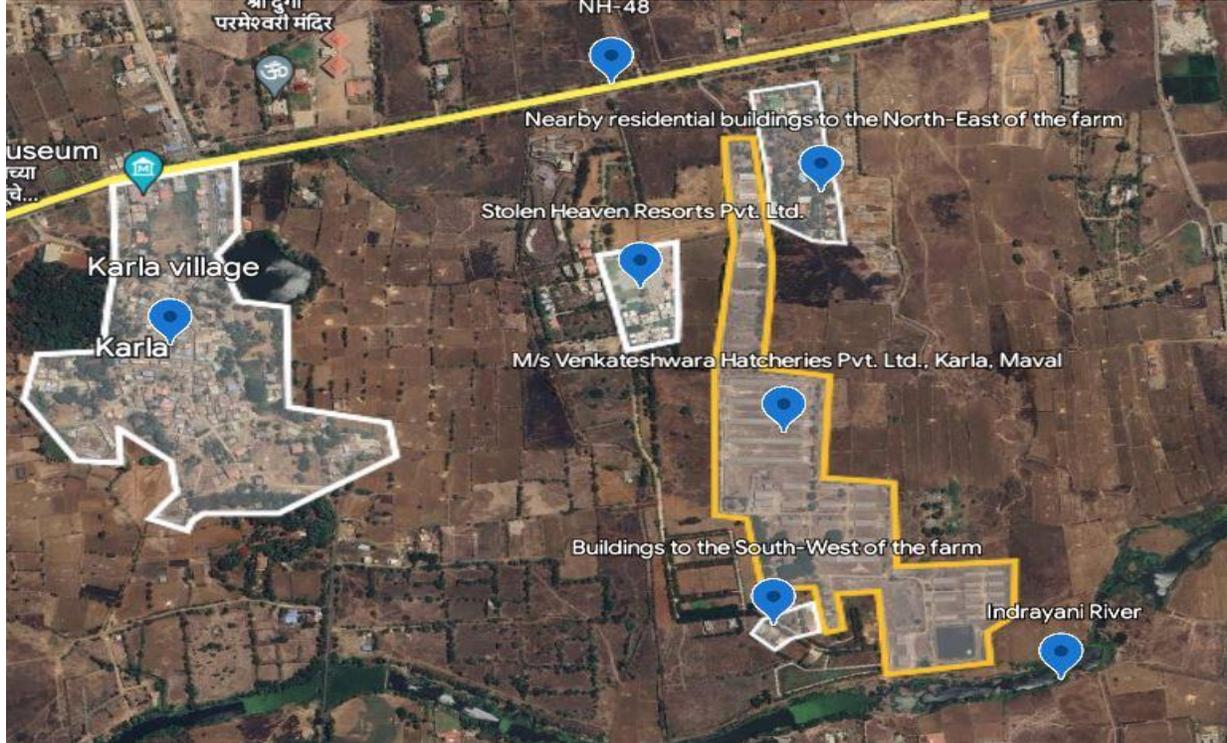
BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

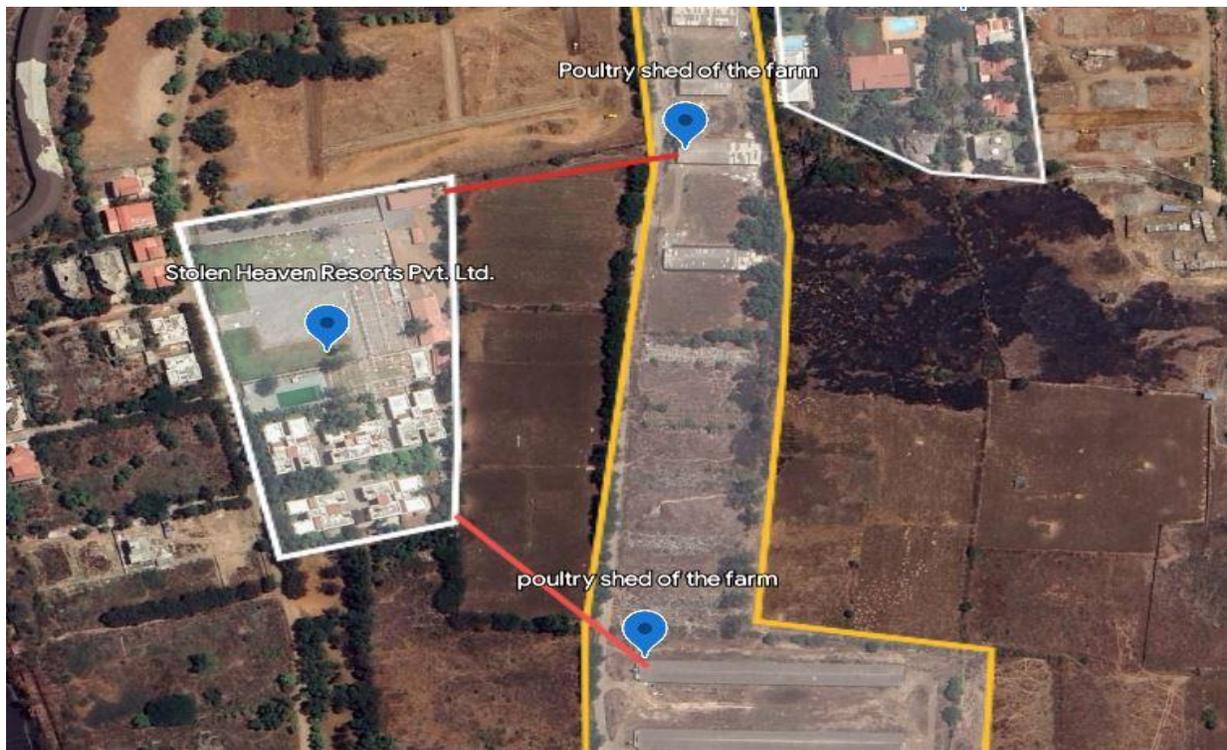
BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

Google earth images showing the farm, Karla village, sporadically spread building and River Indrayani



Picture 1 -The location of the farm, karla village, nearby buildings and River indrayani. (Note- The boundary drawn are indicative and not to the scale)



Picture 2 - Stolen heaven resort and nearby poultry shed of the farm



Picture 3- Northern boundary of the farm and nearby buildings



Picture 4- Southern part of the farm- burial pit, River Indrayani and the non-operational sheds



CENTRAL POLLUTION CONTROL BOARD

केंद्रीय प्रदूषण नियंत्रण बोर्ड

(Ministry of Environment, Forests & Climate Change, Government of India)
(पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार)

Regional Directorate, Pune

क्षेत्रीय निदेशालय, पुणे

Survey No. 110, Hirabal Dhankude Hall, Baner Road, Baner, Pune – 411045

सर्वे नं. 110, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045

Annexure-4

File no. CM-13015/36/2022-LAW-RD-PUNE-RD (Pune)/५५५

16/02/2023

To

The Executive Engineer

Pune Irrigation Division-Pune

New Administrative Building, B Block, Second Floor, Pune

Maharashtra-411001

E-mail id: eepidpn@gmail.com

Sub: Verification of poultry sheds of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune, with respect to the blue line of River Indrayani.

Ref: Hon'ble NGT order dated 30/11/2022 in the matter of O.A. no. 56/2022(WZ) titled, Stolen Heaven Resorts Pvt. Ltd. V/s CPCB & Ors. (Copy attached).

Sir,

This has reference to the above referred order of the Hon'ble NGT wherein CPCB has been directed to verify the objections filled by the applicant with respect to various issues. One of such issues is about location of certain poultry sheds of the farm of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune within the blue line of Indrayani River.

In this regard, it is requested to kindly verify and inform whether poultry sheds or any other premises of the said farm are falling within the blue line of Indrayani River. In case falling under the blue line of the Indrayani river, details of the same shall also be intimated. The said verification along with details be provided to this office on or before 22/02/2023 to enable CPCB in timely filing the compliance report to the Hon'ble NGT.

This may kindly be treated on PRIORITY being compliance of the Hon'ble NGT order.

Yours faithfully,

(Bharat K Sharma)
Regional Director

Encl.: as above

क्षेत्रीय निदेशालय, पुणे, Email: rdpune.cpcb@gov.in

प्रधान कार्यालय : परिवेश भवन, सीबीडी सह कार्यालय परिसर, पूर्वी अर्जुन नगर, शाहदरा, दिल्ली - 110032

Website: www.cpcb.nic.in

Re: Verification of poultry sheds of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune, with respect to the blue line of River Indrayani.

From : CPCB, RD Pune <rdpune.cpcb@gov.in>

Wed, Mar 08, 2023 05:53 PM

Subject : Re: Verification of poultry sheds of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune, with respect to the blue line of River Indrayani.

📎 2 attachments

To : eepidpn@gmail.com

Cc : BHARAT KUMAR SHARMA <bksharma.cpcb@nic.in>, NISHCHAL C <nischal.cpcb@nic.in>, Tapas Ukil <tapas.cpcb@gov.in>

Sir,

This has reference to the trailing mail, in the aforementioned referred order of the Hon'ble NGT, wherein it was requested to your good office to verify and inform whether poultry sheds or any other premises of the said farm are falling within the blue line of Indrayani River. In this regard, it is once again requested to verify the same and intimate to this office the details of your verification.

This may kindly be treated on PRIORITY being compliance of the Hon'ble NGT order.

धन्यवाद,
केंद्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, पुणे



वसुधैव कुटुम्बकम्

ONE EARTH • ONE FAMILY • ONE FUTURE

From: "CPCB, RD Pune" <rdpune.cpcb@gov.in>

To: eepidpn@gmail.com

Cc: "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "NISHCHAL C" <nischal.cpcb@nic.in>, "Tapas Ukil" <tapas.cpcb@gov.in>

Sent: Thursday, February 16, 2023 12:44:46 PM

Subject: Verification of poultry sheds of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune, with respect to the blue line of River Indrayani.

Ref: Hon'ble NGT order dated 30/11/2022 in the matter of O.A. no. 56/2022(WZ) titled, Stolen Heaven Resorts Pvt. Ltd. V/s CPCB & Ors. (Copy

attached).

Sir,

This has reference to the above referred order of the Hon'ble NGT wherein CPCB has been directed to verify the objections filled by the applicant with respect to various issues. One of such issues is about location of certain poultry sheds of the farm of M/s Venkateshwara Hatcheries Pvt. Ltd., Gat no. 39,43 and 45, Village- Karla, Tal.- Maval, Dist.-Pune within the blue line of Indrayani River.

In this regard, it is requested to kindly verify and inform whether poultry sheds or any other premises of the said farm are falling within the blue line of Indrayani River. In case falling under the blue line of the Indrayani river, details of the same shall also be intimated. The said verification along with details be provided to this office on or before 22/02/2023 to enable CPCB in timely filing the compliance report to the Hon'ble NGT.

This may kindly be treated on PRIORITY being compliance of the Hon'ble NGT order.

धन्यवाद,
केंद्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, पुणे



वसुधैव कुटुम्बकम्

ONE EARTH • ONE FAMILY • ONE FUTURE



G20 theme and logo.png
48 KB

वसुधैव कुटुम्बकम्

ONE EARTH • ONE FAMILY • ONE FUTURE



ग्रामपंचायत कार्ला

कार्ला, ता. मावळ, जि. पुणे ४१० ४०५

Email : karlamaval123@gmail.com

सौ. दिपाली दिपक हुलावळे

सरपंच

मोबाईल : ९३७९७४७४०९

श्री. किरण दौलतराव हुलावळे

उपसरपंच

मोबाईल : ९९२९६८५६८५



क्र. सं.

नाहरकत दाखला

दिनांक : २६/७/२०२२

ग्रामपंचायत कार्ला ता. मावळ, जि. पुणे यांसकडून दाखला देणेत येतो की

तो खालीलप्रमाणे असे.

- 1) ग्रां प मि क्र 602 ते 660 मे व्यंकटेश्वरा हॅचरीप प्रा
लि कंपांनीच्या नावे आहेत व मालकी कब्जे वहीवटीच्या आहेत.
- 2) सदर कंपनीच्या नावे ग्रामपंचायतीचे सान 2021-22 पर्यंत करांची
येणे बाकी नाही
- 3) सदर कंपनीत जाणे येणेसाठी स्वतंत्र मालकी वहीवाटीचा रस्ता आहे.
- 4) सदर कंपनीमध्ये पिण्याचे पाण्याची व सांडपाण्याची स्वतंत्र
व्यवस्था आहे.
- 5) सदर कंपांनीकडून गावात कोणत्याही प्रकारचे हानीकारक प्रदूषण नाही.

सबब मागितलेवरून दाखला दिला असे.

श्री. किरण दौलतराव हुलावळे

उपसरपंच

ग्रामपंचायत कार्ला

ता. मावळ, जि. पुणे



Photographs taken by the team during Inspection visit on 13.01.2023



Photograph 1: Rice husk bed to collect bird droppings/excreta in the Exhaust fan ventilation system Poultry Shed



Photograph 2: Exhaust fans of exhaust fan ventilation system poultry sheds



Photograph 3: Active deep litter Broiler sheds with open spaces in between for ventilation



Photograph 4: Active deep litter Broiler sheds with open spaces in between for ventilation



Photograph 5: Layer farm sheds



Photograph 6: Layer farm shed



Photograph 7: Wire mesh fencing around the layer farm birds' excreta collection area to prevent rodent & other animal intrusion. Visible white patches are due to application of bleaching powder to prevent flies and odour.



Photograph 8: Layer farm shed and the nearest residential building



Photograph 9: Rick husk bed to collect bird droppings/excreta in the Open ventilation type Poultry shed



Photograph 11: Racking operation in Open ventilation type poultry shed



Photograph 11: Open ventilation type poultry shed with pan feeders and bell feeders



Photograph 12 Burial pit of the farm



Photograph 13 Application of soil, lime and bleaching powder in the burial pit



Photograph 14 Farm boundary and the location of burial pit

429
DELIVER CHALLAN

To, _____

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3214

Date 20/12/22

Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Paddy Mannuare Shed - 8 f 7 (E/c) 1100 x 30 x 2 = 24000 sqft (RTAS-20/12/22 - 48000f)	@ 2f		48000f 48000f

Receiver's Signature

[Signature]

Issued by

[Signature]

DELIVERY CHALLAN

430

To, _____

Santosh Anna
Awate

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3213

Date

13/12/22

Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry manure shed - 10 f 9 ek 1400 x 30 x 2 = 24000 sq ft		① 21	48000 <hr/> 48000

(RTGS - 12/12/22 - 48000/-)

Receiver's Signature

[Signature]

Issued by

[Signature]

DELIVERY CHALLAN

431

To, _____

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No. _____

Out Time : _____

Santosh Anna
Awate

No. 3211

Date 21/11/22

Date : _____

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry Mannuare Shed - 19 (E/C) $300 \times 30 = 9000 \text{ sq ft}$	21	18000	$\underline{\underline{18000}}$

[RTAs 21/11/22 - 18000]

Receiver's Signature _____

Issued by _____

DELIVERY CHALLAN

432

To, _____

Venky's india ltd.

Santosh Anna
Awale

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3209

Date 01/11/22

Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry Mannuare shed - 6 (E/C) 1100 x 30 = 12000 sqft		@ 24	24000
[RTAS - 01/11/22 - 24000]				24000

Receiver's Signature

Mohit

Issued by

Acharya

DELIVER 433 HALLAN

To, _____

Santosh Anna
Awate

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No. _____

Out Time : _____

No. 3207 Date 12/10/22

Date : _____

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry manure shed no- 10/9 (EK) 400x30x2 = 24000 sqft		@ 21-	48000 <hr/> 48000
RTAS-17/10/22-48000				

Receiver's Signature _____

[Signature]

Issued by _____

[Signature]

DELIVERY CHALLAN

434

To, _____

Venky's india ltd.

Santosh Aniq

KARLA, Tal. Maval, Dist. Pune.

Anate

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3208

Date 28/10/22

Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry manure Shed- 8/7 (E/O) 400x30x2 = 24000sqft		@ 2/-	48000/-
[RTGS-28/10/22-48000/-]				48000/-

Receiver's Signature

[Signature]

Issued by

[Signature]

DELIVERY HALLAN

To, _____

Venky's india ltd.

Santosh Anna

KARLA, Tal. Maval, Dist. Pune.

Awate

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3205 Date 29/9/22

Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry manure Shed - 11/12/15/16/20/21 $100 \times 30 \times 6 = 18000 \text{ sqft}$		@ 1.5	27000
RTGS - 29/9/22 - 27000				27000

Receiver's Signature

[Signature]

Issued by

[Signature]

DELIVERY CHALLAN

To, _____

Santosh Anna
Anate

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.
C.B.F. DIVISION

Out Gate Pass No. _____

Out Time : _____

No. 3200

Date 27/8/22 Date : _____

We have this day despatched the undermentioned goods in
accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry manure shed - 8/7 (etc) 400x30x2 = 24000 sq ft	2/	48000	48000
[RTGS - 27/8/22 - 48000]				

Receiver's Signature _____

[Signature]

Issued by _____

[Signature]

440
DELIVERY CHALLAN

To: Santosh Anna
Awate

Venky's india ltd.
KARLA, Tal. Maval, Dist. Pune.
C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3197 Date 8/8/72 Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg	Total Kg
1)	Poultry mannuare Shed - 19 (k) 300x30 - 9000 sqft RTGS - 8/8/72 - 180000/	① 2/	180000/	180000/

Receiver's Signature [Signature] Issued by [Signature]

441

DELIVERY CHALLAN

To

Santosh Anna
Awate

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No. 3196 Date 21/7/22 Date :

We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg.
1)	Poultry Mannuase		⊙	
A)	Shed 3 to 30 70X20X10=14000 sqft		1.5/	21000/
B)	Shed-25/26/27 (FH) 110X30X3=9900 sqft		1.5/	14850/
C)	Shed-28/30 (FH) 130X30X2=7800 sqft		1.5/	11700/
D)	Shed-29 (FH) 20X50=1600 sqft		1.5/	2400/
				49950/
	[RTGS-21/7/22=49950/]			

Receiver's Signature

M. Awate

Issued by

A. Jayadev

442

DELIVERY CHALLAN

To,

Venky's india ltd.

KARLA, Tal. Maval, Dist. Pune.

C.B.F. DIVISION

Out Gate Pass No.

Out Time :

No.

3194

Date

05/7/22

Date :

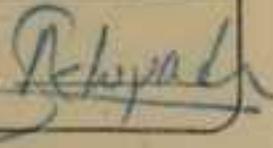
We have this day despatched the undermentioned goods in accordance with your order.

Sr. No.	Particulars	No. Of Bags	Kg.	Total Kg
1)	Poultry manure shed - 7 f 6 (Elt) 11/17/20 x 2 = 24000 g/lt RTGS - 5/7/22 - 48000f	@ 2f	48000f	48000f 48000f

Receiver's Signature



Issued by



DELIVERY CHALLAN

To, M/S Anand Gaikwad
Narayana Road, Junnar

Venkateshwara
Research and Breeding
Farm Pvt. Ltd.

Dist - pune

AT & POST KARLA, TAL : MAVAL,
 DIST : PUNE - 410 405.

CIN - U01222PN1980PTC017494

GSTIN : 27AAACV9250G1Z7

By Hired Truck No.

MH-12

EF 7263

No. 8967 Date : 06/05/2022

C. M. / Dr. Note / JV No. :- 766

Time of Departure From Farm

Truck Driver's Name :-

Mr. Ganesh Waman

Sr.No.	PARTICULARS	Total Qty.	Total Amount
1	Manruar @ 3000 / Tempo	1	Rs. 3000/-

Truck Driver's Signature _____

Receivers Signature _____

Issued by _____

Regd. Office : Venkateshwara House, S. No. 114/A/2 Sinhgad Road, Pune - 411 030.

Copies : 1st White : Customer, 2nd Pink : Accounts, 3rd Yellow : Security, 4th Green : Office

DELIVERY CHALLAN

To, M/S. Anand Gaikwad**Venkateshwara
Research and Breeding
Farm Pvt. Ltd.**Madayangan JunnarDist - puneAT & POST KARLA, TAL : MAVAL,
DIST : PUNE - 410 405.

CIN - U01222PN1980PTC017494

GSTIN : 27AAACV9250G1Z7

By Hired Truck No. MH12EF 7263No. 8954 Date: 16/04/2022C. M. / Dr. Note / JV No. :- 7245

Time of Departure From Farm

Truck Dirver's Name :-

Ganesh Waman.

Sr.No.	PARTICULARS	Total Qty.	Total Amount
1)	<u>munnoo.</u> <u>@ 3000 / Tempo.</u>	<u>1 Tempo</u>	<u>Rs.</u> <u>3000 = 00</u>

Truck Driver's Signature [Signature]

Receivers Signature _____

Issued by [Signature]

Regd. Office : Venkateshwara House, S. No. 114/A/2 Sinhgad Road, Pune - 411 030.

Copies : 1st White : Customer, 2nd Pink : Accounts, 3rd Yellow : Security, 4th Green : Office

DELIVERY CHALLAN

To, M/S. Aronda HaziblaGaikwad, Mozayangaan, jurnar puneMH12

By Hired Truck No.

EF 7263

C. M. / Dr. Note / JV No. :-

7241**Venkateshwara
Research and Breeding
Farm Pvt. Ltd.**AT & POST KARLA, TAL : MAVAL,
DIST : PUNE - 410 405.

CIN - U01222PN1980PTC017494

GSTIN : 27AAACV9250G1Z7

No. 8950Date : 08/04/2022

Time of Departure From Farm

Truck Dirver's Name :-

Ganesh waman

Sr.No.	PARTICULARS	Total Qty.	Total Amount
1)	<u>mannual</u>		
	<u>(a) . 3000/- Tempo.</u>	<u>1 Tempo</u>	<u>3000=00</u>

Truck Driver's Signature _____

Receivers Signature _____

Issued by

M. Mallasi

Regd. Office : Venkateshwara House, S. No. 114/A/2 Sinhgad Road, Pune - 411 030.

Copies : 1st White : Customer, 2nd Pink : Accounts, 3rd Yellow : Security, 4th Green : Office

DELIVERY CHALLANTo, M/S Ananda GaikwadNarayangan JunctionDist. Pune**Venkateshwara
Research and Breeding
Farm Pvt. Ltd.**AT & POST KARLA, TAL : MAVAL,
DIST : PUNE - 410 405.

CIN - U01222PN1980PTC017494

GSTIN : 27AAACV9250G1Z7

By Hired Truck No.

1011-12
EF 7263No. 8971 Date : 7/06/22C. M. / Dr. Note / JV No. :- 769

Time of Departure From Farm

Our Truck Dirver's Name :-

Mr. ~~Venka~~ Ganesh Vaman

Sr.No.	PARTICULARS	Total Qty.	Total Amount
1)	<u>MANUVA</u> <u>@ 3000/Tempo</u>	<u>1</u>	<u>RS</u> <u>3000/-</u>

Truck Driver's Signature _____

Receivers Signature _____

Issued by _____

Regd. Office : Venkateshwara House, S. No. 114/A/2 Sinhgad Road, Pune - 411 030.

Copies : 1st White : Customer, 2nd Pink : Accounts, 3rd Yellow : Security, 4th Green : Office



Venky's (India) Limited, Pune

Document Name:	MORTALITY DISPOSAL REPORT				
Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	01
Page	1 of 1	Version Date	010412	Revision Date	01042022

MORTALITY DISPOSAL RECORD

Month: JAN-23

Name of the Farm : Venky's @ Ltd
 Address : Karla
 Responsibility : Farm Worker
 Verification : Line Supervisor

Frequency: Daily
 Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	1/1/23	26	Burial Disposal	Khandy	Bndre
2	2/1/23	25	—	Balu	ASK
3	3/1/23	32	—	Balu	ASK
4	4/1/23	17	—	Khandy	Bndre
5	5/1	20	—	Khandy	Bndre
6	6/1	19	—	Anparde	Kundan
7	7/1	24	—	Anparde	Kundan
8	8/1	23	—	Balu	Bndre
9	9/1	19	—	Balu	Bndre
10	10/1	18	—	Balu	Bndre
11	11/1	21	—	Khandy	Kundan
12	12/1	22	—	Khandy	Bndre
13	13/1	20	—	Balu	Bndre
14	14/1	19	—	Balu	ASK
15	15/1	28	—	Khandy	ASK
16	16/1	26	—	Khandy	Bndre
17	17/1	26	—	Balu	Bndre
18	18/1/23	25	—	Balu	Kundan

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	3/1/23	9:00 Am	Added Lime powder Soil, Bleaching	Balu Anil	Bndre —
2	13/1/23	9:30 Am	Added soil & Lime powder, Bleaching	Roshan Balu	Bndre —

Rohade



Venky's (India) Limited, Pune

Document Name:	MORTALITY DISPOSAL REPORT				
Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	01
Page	1 of 1	Version Date	010412	Revision Date	01042022

MORTALITY DISPOSAL RECORD

Name of the Farm : Venky's @ Ltd

Month: DEC-22

Address : Karla.

Responsibility : Farm Worker

Frequency: Daily

Verification : Line Supervisor

Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	19/12	17	Burial Disposal	Khandu	Bndz
2	20/12	23	—	Balu	Bndz
3	21/12	21	—	Balu	Snawane
4	22/12	28	—	Khandu	Bndz
5	23/12	27	—	Khandu	Bndz
6	24/12	26	—	Balu	As
7	25/12	26	—	Balu	As
8	26/12	27	—	Balu	As
9	27/12	25	—	Khandu	Kundan
10	28/12	24	—	Khandu	Kundan
11	29/12	24	—	Balu	Bndz
12	30/12	25	—	Balu	Bndz
13	31/12	26	—	A.N. Parde	As

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	20/12/22	10:00 Am	Added Soil & Lime Powder, Bleaching	A.N. Parde Balu	Snawane
2	30/12/22	9:30 Am	Added Lime powder & Soil, Bleaching	Roshan Anil	Snawane

Rhopade

	Venky's (India) Limited, Pune					
	Document Name:	MORTALITY DISPOSAL REPORT				
	Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	01
	Page	1 of 1	Version Date	010412	Revision Date	01042022

MORTALITY DISPOSAL RECORD

Name of the Farm : Venky's @ Ltd
 Address : Karla.
 Responsibility : Farm Worker
 Verification : Line Supervisor

Month: DEC-22

Frequency: Daily

Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	1/12/22	18	Burial Disposal	AN Parde	Asr
2	2/12	22	— —	Baly	Undr
3	3/12	17	— —	Baly	Undr
4	4/12	24	— —	Sonawane	Asr
5	5/12	28	— —	AN Parde	Asr
6	6/12	31	— —	Khandu	Undr
7	7/12	27	— —	Khandu	Kundan
8	8/12	20	— —	Khandu	Kundan
9	9/12	19	— —	Baly	Undr
10	10/12	21	— —	Baly	Undr
11	11/12	19	— —	Khandu	Undr
12	12/12	22	— —	Baly	Kundan
13	13/12	23	— —	Baly	Undr
14	14/12	23	— —	Khandu	Undr
15	15/12	19	— —	Sonawane	Kundan
16	16/12	19	— —	Sonawane	Undr
17	17/12	18	— —	Baly	Undr
18	18/12	23	— —	Baly	Undr

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	2/12/22	10:00 AM	Added Lime powder of soil, Bleaching	Baly A.N. Parde	Sonawane — —
2	13/12/22	9:00 AM	Added soil, Bleaching of Lime powder	Rushan Shankar	Sonawane — —

Shopade



450

Venky's (India) Limited, Pune

Document Name:	MORTALITY DISPOSAL REPORT				
Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	00
Page	1 of 1	Version Date	01/04/12	Revision Date	000000

MORTALITY DISPOSAL RECORD

Month: NOV-22

Name of the Farm : Venky's @ Ltd
 Address : Karla.
 Responsibility : Farm Worker
 Verification : Line Supervisor

Frequency: Daily
 Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	1/11/22	18	Bussal Disposal	Khandu	Indre
2	2/11	19	—	Bahu	Kundan
3	3/11	22	—	Khandu	Aske
4	4/11	16	—	Bahu	Indre
5	5/11	16	—	Khandu	Aske
6	6/11	20	—	Bahu	Indre
7	7/11	18	—	Khandu	Aske
8	8/11	18	—	Bahu	Aske
9	9/11	17	—	Khandu	Indre
10	10/11	16	—	Khandu	Indre
11	11/11	15	—	Bahu	Aske
12	12/11	15	—	Bahu	Aske
13	13/11	16	—	Bahu	Indre
14	14/11	16	—	Khandu	Indre
15	15/11	18	—	Bahu	Aske
16	16/11	18	—	Bahu	Aske
17	17/11	17	—	Bahu	Indre
18	18/11	16	—	Bahu	Indre

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	3/11/22	9:00 AM	Added Lime powder & Soil, Bleaching powder	Bahu	Indre
2	14/11/22	10:00 AM	Added Bleaching powder, Lime powder	Anil Roshan	Indre

Rhopade





451

Venky's (India) Limited, Pune

Document Name:	MORTALITY DISPOSAL REPORT	Version No.	4.00	Revision No.	00
Document Number:	VIL/CBF/FRM/02	Version Date	010412	Revision Date	000000
Page	1 of 1				

MORTALITY DISPOSAL RECORD

Month: NOV-22

Name of the Farm : Venky's (I) Ltd
 Address : Karla.
 Responsibility : Farm Worker
 Verification : Line Supervisor

Frequency: Daily
 Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	19/11	15	Burial Disposal	Balu	Asl
2	20/11	18	—	A.N. parde	Asl
3	21/11	14	—	Balu	Bndsc
4	22/11	14	—	Balu	Bndsc
5	23/11	16	—	Balu	Bndsc
6	24/11	19	—	Sonawane	Asl
7	25/11	18	—	Balu	Asl
8	26/11	16	—	Sonawane	Bndsc
9	27/11	15	—	Balu	Sonawane
10	28/11	16	—	Sonawane	Asl
11	29/11	14	—	Balu	Bndsc
12	30/11	10	—	Balu	Bndsc

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	19/11/22	9:00 AM	Added lime powder Bleaching powder Soil	Anil A.N. parde	Bndsc
2	29/11/22	10:30 AM	Added soil, lime powder	Roshan Balu	Bndsc

Rhopade



	Venky's (India) Limited, Pune					
	Document Name	MORTALITY DISPOSAL REPORT				
	Document Number	VLC/CF/FRM/02	Version No.	4.00	Revision No.	00
	Page	1 of 1	Version Date	01/04/12	Revision Date	00/00/00

MORTALITY DISPOSAL RECORD

Month: Oct-22

Name of the Farm : Venky's @ Ltd
 Address : Karla.
 Responsibility : Farm Worker
 Verification : Line Supervisor
 Frequency: Daily
 Frequency: Daily

Sr No	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	17/10/22	19	Burial Disposal	A.N. parde	ASZ
2	20/10	26	—	Bahu	Vndr
3	21/10	32	—	A.N. parde	ASZ
4	22/10	29	—	Khandu	ASZ
5	25/10	34	—	Bahu	Vndr
6	24/10	36	—	A.N. parde	ASZ
7	25/10	40	—	Bahu	Vndr
8	26/10	22	—	Khandu	Vndr
9	27/10	27	—	Bahu	ASZ
10	28/10	36	—	Bahu	ASZ
11	29/10	35	—	A.N. parde	ASZ
12	30/10	19	—	A.N. parde	ASZ
13	31/10	22	—	Bahu	ASZ

Corrective action Excavation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	22/10	9:30 AM	Added Lime powder + Soil	Anil Pushan	Vndr
2	30/10	9:00 AM	Added Lime powder + Soil	Khandu Bahu	Smawant

Shropade

	Venky's (India) Limited, Pune					
	Document Name:	MORTALITY DISPOSAL REPORT				
	Document Number:	VIL/CBF/FRM02	Version No:	4.00	Revision No:	00
	Page:	1 of 1	Version Date:	010412	Revision Date:	000000

MORTALITY DISPOSAL RECORD

Name of the Farm : Venky's @ Ltd
 Address : Karla
 Responsibility : Farm Worker
 Verification : Line Supervisor

Month: Oct-22

Frequency: Daily
 Frequency: Daily

Sr. No.	Date	Mortality Nos	Disposal method	Done By	Verified By
1	1/10/22	46	Burial Disposal	Khandu	ASK
2	2/10/22	52	—	Balu	Vndre
3	3/10/22	42	—	Balu	ASK
4	4/10/22	50	—	Khandu	ASK
5	5/10/22	48	—	Balu	Vndre
6	6/10/22	44	—	Balu	ASK
7	7/10/22	46	—	Khandu	ASK
8	8/10/22	47	—	A.N. Parde	Kundan
9	9/10/22	38	—	Balu	Vndre
10	10/10/22	36	—	A.N. Parde	Kundan
11	11/10/22	42	—	A.N. Parde	Kundan
12	12/10/22	50	—	Balu	Vndre
13	13/10/22	49	—	Khandu	Vndre
14	14/10/22	48	—	A.N. Parde	Kundan
15	15/10	47	—	Balu	Vndre
16	16/10/22	38	—	Khandu	Vndre
17	17/10/22	36	—	Balu	Vndre
18	18/10/22	42	—	A.N. Parde	Kundan.

Corrective action in case of deficiencies

Sr No	Date	Time	Corrective action	Done By	Verified By
1	4/10/22	9:00 AM	Added Lime powder Soil + Bleaching powder	Roshan Anil	Vndre
2	16/10/22	9:30 AM	Added lime powder ← Soil	Khandu Balu	Vndre

R. Hopade



Document Name:	MORTALITY DISPOSAL REPORT				
Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	00
Page	1 of 1	Version Date	010412	Revision Date	000000

MORTALITY DISPOSAL RECORD

Name of the Farm : Venky's @ Ltd
 Address : Karla
 Responsibility : Farm Worker
 Verification : Line Supervisor

Month: Sept-22

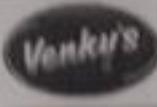
Frequency: Daily
 Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	19/9/22	43	Burial Disposal	Balu	Ask
2	20/9/22	36	_____	A.N. parde	Khandu
3	21/9/22	41	_____	Balu	Vndre
4	22/9/22	39	_____	A.N. parde	Ask
5	23/9/22	38	_____	A.N. parde	Vndre
6	24/9/22	42	_____	Balu	Ask
7	25/9/22	40	_____	Balu	Vndre
8	26/9/22	54	_____	A.N. parde	Ask
9	27/9/22	48	_____	Balu	Vndre
10	28/9/22	37	_____	Balu	Kundan
11	29/9/22	34	_____	Shankar	Kundan
12	30/9/22	44	_____	Khandu	Kundan

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	22/9/22	9:00 Am	Added soil & Lime Powder	Khandu Balu	Vndre
2	28/9/22	9:30 Am	Added Bleaching powder, Lime powder & soil	Rohan Anil Shankar	Smawar

Shopade

	Venky's (India) Limited, Pune				
	Document Name:	MORTALITY DISPOSAL REPORT			
	Document Number:	VIL/CBP/PRM/02	Version No:	4.00	Revision No:
Page:	1 of 1	Version Date:	01/04/13	Revision Date:	05/06/09

MORTALITY DISPOSAL RECORD

Month: Sept-22

Name of the Farm : Venky's @ 4d
 Address :
 Responsibility : Farm Worker Karla
 Verification : Line Supervisor
 Frequency: Daily
 Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	1/9/22	37	Burial Disposal	Bahu	Undre
2	2/9/22	42	—	A.N. parde	Kundari
3	3/9/22	34	—	A.N. parde	Undre
4	4/9/22	48	—	Bahu	Undre
5	5/9/22	50	—	A.N. parde	Kundari
6	6/9/22	43	—	Bahu	Undre
7	7/9/22	45	—	Bahu	Undre
8	8/9/22	40	—	A.N. parde	Kundari
9	9/9/22	56	—	Bahu	Undre
10	10/9/22	48	—	Bahu	Khopade
11	11/9/22	36	—	A.N. parde	Kundari
12	12/9/22	39	—	Bahu	Khopade
13	13/9/22	42	—	Bahu	Undre
14	14/9	48	—	A.N. parde	Khopade
15	15/9/22	47	—	Bahu	Undre
16	16/9/22	53	—	Bahu	Kundari
17	17/9/22	39	—	A.N. parde	Sonawane
18	18/9/22	42	—	Khandy	Sonawane

Corrective action ~~Record of~~ ~~Record~~

Sr No	Date	Time	Corrective action	Done By	Verified By
1	2/9/22	9:30 AM	Added Soil, Lime powder	Khandy Bahu	Undre
2	17/9/22	10:30 AM	Added Bleaching powder, Lime powder soil	Bahu Rushan	Sonawane

Khopade

	Venky's (India) Limited, Pune				
	Document Name: MORTALITY DISPOSAL REPORT		Version No. 4.00	Revision No. 00	
	Document Number: VIL/CBF/FRM/02	Page 1 of 1	Version Date 01/04/12	Revision Date	000000

MORTALITY DISPOSAL RECORD

Name of the Farm : Venky's @ Ltd Month: August 22
 Address : Karla
 Responsibility : Farm Worker Frequency: Daily
 Verification : Line Supervisor Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	19/8/22	49	Burial Disposal	Sonawane	Kundan
2	20/8	54	—	Sonawane	Undre
3	21/8	56	—	A.N. Parde	Kundan
4	22/8	42	—	Khandy	Undre
5	23/8	36	—	Bahu	Kundan
6	24/8	51	—	A.N. Parde	Undre
7	25/8	34	—	Khandy	Kundan
8	26/8	41	—	Bahu	Undre
9	27/8	39	—	Khandy	Undre
10	28/8	45	—	Bahu	Undre
11	29/8	40	—	Bahu	Khopade
12	30/8	38	—	A.N. Parde	Undre
13	31/8	46	—	Bahu	Khopade
14	—	—	—	—	—

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	20/8/22	9:00 Am	Added Lime powder Soil	Bahu Amil	Undre
2	29/8/22	10:00 Am	Added Lime powder Soil & Bleaching powder	Roshan Khandy	Undre

R. Chopade



Document Name:	MORTALITY DISPOSAL REPORT				
Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	00
Page	1 of 1	Version Date	010412	Revision Date	000000

MORTALITY DISPOSAL RECORD

Month: August 22

Name of the Farm : Venky's @ Ltd

Address : Karla.

Responsibility : Farm Worker

Frequency: Daily

Verification : Line Supervisor

Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	1/8/22	54	Burial Disposal	A.N. Parde	Sonawane
2	2/8	60	—	Bahu	Undre
3	3/8	52	—	A.N. Parde	Sonawane
4	4/8	48	—	Bahu	Undre
5	5/8	50	—	Sonawane	Sonawane
6	6/8	49	—	Sonawane	Sonawane
7	7/8	51	—	Bahu	Undre
8	8/8	56	—	Bahu	Undre
9	9/8	53	—	A.N. Parde	Kundan
10	10/8	54	—	Bahu	Kundan
11	11/8	39	—	A.N. Parde	Undre
12	12/8	38	—	Bahu	Kundan
13	13/8	38	—	Bahu	Kundan
14	14/8	36	—	Sonawane	Undre
15	15/8	40	—	A.N. Parde	Sonawane
16	16/8	44	—	Sonawane	Undre
17	17/8	47	—	Bahu	Sonawane
18	18/8	48	—	Bahu	Undre

Corrective action in case of deviation

Sr No	Date	Time	Corrective action	Done By	Verified By
1	4/8/22	10:00 AM	Added Lime powder , soil	Khandu Bahu	Sonawane
2	16/8/22	9:30 AM	Added Lime powder , soil & Bleaching powder	Anil Roham	Undre

Roham

Venky's (India) Limited, Pune					
Document Name		MORTALITY DISPOSAL REPORT			
Document Number	VIL/GB/PR/MS/02	Version No.	4.00	Revision No.	02
Page	1 of 1	Version Date	01/04/12	Revision Date	10/02/09

MORTALITY DISPOSAL RECORD

Month: July 22

Name of the Farm

Venky's (I) Ltd

Address

Karla

Responsibility : Farm Worker

Frequency: Daily

Verification : Line Supervisor

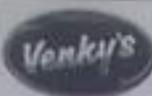
Frequency: Daily

Sr No	Date	Mortality Nos	Disposal method	Done By	Verified By
1	19/7/22	49	Burial Disposal	A-N Parde	Kundan
2	20/7/22	54	—	Balu	Undre
3	21/7	50	—	Balu	Kundan
4	22/7	48	—	A-N Parde	Undre
5	23/7	46	—	Sonawane	Kundan
6	24/7	56	—	Sonawane	Undre
7	25/7	52	—	Balu	Kundan
8	26/7	48	—	A-N Parde	Undre
9	27/7	60	—	Balu	Kundan
10	28/7	58	—	A-N Parde	Undre
11	29/7	47	—	Sonawane	Undre
12	30/7	52	—	Balu	Kundan
13	31/7	56	—	Balu	Undre

Corrective action Waste @ Karla

Sr No	Date	Time	Corrective action	Done By	Verified By
1)	19/7/22	9:30 AM	Added Lime powder Soft.	Anil Balu	Undre
2)	29/7/22	10:00 AM	Added Soft, Lime powder + Bleaching powder	Roshan Balu	Sonawane

S. Hopade

	Venky's (India) Limited, Pune					
	Document Name:	MORTALITY DISPOSAL REPORT				
	Document Number:	VIL/CBF/FRM/02	Version No.	4.00	Revision No.	00
	Page:	1 of 1	Version Date:	010412	Revision Date:	000000

MORTALITY DISPOSAL RECORDMonth: July 22

Name of the Farm : Venky's @ Ltd
 Address : Karla
 Responsibility : Farm Worker Karla Frequency: Daily
 Verification : Line Supervisor Frequency: Daily

Sr. No.	Date	Mortality Nos.	Disposal method	Done By	Verified By
1	1/7/22	47	Burial Disposal	Balu	Sonawane
2	2/7	38	—	Shankar	Undre
3	3/7	42	—	Shankar	Undre
4	4/7	36	—	Balu	Undre
5	5/7	41	—	Roshan	Sonawane
6	6/7	39	—	Balu	Undre
7	7/7	33	—	Roshan	Kundan
8	8/7	42	—	Shankar	Kundan
9	9/7	47	—	Balu	Undre
10	10/7	36	—	Balu	Undre
11	11/7	40	—	Roshan	Kundan
12	12/7	32	—	Balu	Undre
13	13/7	36	—	Roshan	Undre
14	14/7	37	—	A N Patil	Sonawane
15	15/7	36	—	A N Patil	Sonawane
16	16/7	40	—	Shankar	Undre
17	17/7	38	—	Shankar	Undre
18	18/7	42	—	Shankar	Undre

Corrective action to ~~control~~ infection

Sr No	Date	Time	Corrective action	Done By	Verified By
1)	2/7/22	9:30 AM	Added Lime powder & SOP	Balu Shankar	Sonawane
2)	12/7/22	10:30 AM	Added Lime powder, soil & bleaching powder	Anil Roshan	Undre

S. Chopade

FLY SPRAY RECORD

Month: JAN-23

Name of the Farm : Venky's @ Ltd
Address : Kasla.

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	13/14	Shankar Rohhan Anil	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	19 (E/O)		
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	11/12/13/14	Hattkar Anil	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	13/14		
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	11/12	Baly Khandy Anil	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	11/12		
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	10 + 9 (E/O)	Sonawane Baly Khandy	Vandhe Rhopade
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	10 (E/O)		

Date	Medicine	Conc.	H NO	Done by	Verified by
16	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
17	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
18	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
19	Cypermethrin 10% WP	2ml / 1 Ltr Water	6 (E) 10	Anil	Somawans
	B 904	5 ml / 1 Ltr Water	—	shantay	
	Speedy Paint	Feeder Room	T.H-31	—	
20	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
21	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
22	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
23	Cypermethrin 10% WP	2ml / 1 Ltr Water	T.H-31 & 25/26	Roshan	Somawans
	B 904	5 ml / 1 Ltr Water	— 11 —	Hatkar	
	Speedy Paint	Feeder Room	T.H-31	—	
24	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
25	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
26	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
27	Cypermethrin 10% WP	2ml / 1 Ltr Water	25/26 & 19	Balu	Ravi
	B 904	5 ml / 1 Ltr Water	— 11 —	Anil	
	Speedy Paint	Feeder Room	19 (E) 10	Hatkar	
28	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
29	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
30	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
31	Cypermethrin 10% WP	2ml / 1 Ltr Water	28/30 & 19	Shantay	Ravi
	B 904	5 ml / 1 Ltr Water	— 11 —	Khandy	
	Speedy Paint	Feeder Room	28/30	Anil	

Shopade

FLY SPRAY RECORD

Month: DEC 22

Name of the Farm : Venkis @ Ltd
Address :

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	8 (E/C)	Shankar Roshan Baby	Dntre
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 + 8 (E/C)	Balu Anil Hatekar	Dntre
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 (E/C)	Roshan Anil	Kundan
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 + 8 (E/C)	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 + 6 (E/C)	Balu Anil Roshan	Kundan
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 (E/C)	Shankar Balu Roshan	Kundan
	B 904	5 ml / 1 Ltr Water			
	Speedy Paint	Feeder Room			

Rhopade

Date	Medicine	Conc.	H NO	Done by	Verified by
16	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
17	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
18	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	11/12/15/16	Babu Shankar Roshan	Ravi
	Speedy Paint	5 ml / 1 Ltr Water	—		
19	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	9 (E/C)	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
20	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
21	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	10 (E/C)	Roshan Maffkar Shankar	Kundan
	Speedy Paint	5 ml / 1 Ltr Water	—		
22	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	20/5	Babu
	Speedy Paint	5 ml / 1 Ltr Water	—		
23	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	10 (E/C)	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
24	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
25	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
26	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	9 (E/C)	Babu Roshan Shankar	Kundan
	Speedy Paint	5 ml / 1 Ltr Water	—		
27	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
28	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
29	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
30	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		
31	Cypermethrin 10% WP B 904	2ml / 1 Ltr Water	—	—	—
	Speedy Paint	5 ml / 1 Ltr Water	—		

Rhopade

FLY SPRAY RECORD

Month: NOV-22

Name of the Farm

Venkys @ 1/2

Address

Karla

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	20/5	ASK
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	19 (E/O)		
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	13/14	Bally Roshan Hatkar	ASK
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	19 + 13		
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	11/12/13/14	Roshan Bally Shankar	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	13/14		
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	13/14/17/18	20/5 Hatkar	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	11/12/15/16		
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	Samarje	Undre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	10 (E/O)		
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	Samarje	Undre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	9 (E/O)		
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	11/12/13/14	Bally Roshan Shankar	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	10 (E/O)		

Shopade

FLY SPRAY RECORD

Month: Oct-22

Name of the Farm :
Address :Venky's (3) Ltd
Kasla

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	6 (E/C)	Roshan Balu	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	7		
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	19 (E/C)	Anil Shankar	Vndre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	13/14		
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	13/14	Balu Shankar Anil	Vndre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	19 (E/C)		
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	11/12	Shankar Khanda	Ravi Rohopade
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	10 (E/C)		

Date	Medicine	Conc.	H NO	Done by	Verified by
16	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
17	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
18	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
19	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
20	Cypermethrin 10% WP	2ml / 1 Ltr Water	10 (etc)	Anand Khandy	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	11/12		
21	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
22	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
23	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
24	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
25	Cypermethrin 10% WP	2ml / 1 Ltr Water	9 (etc)	Balu Roshan	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	10 (etc)		
26	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
27	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
28	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
29	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
30	Cypermethrin 10% WP	2ml / 1 Ltr Water	8 (etc)	Shantosh Anil Roshan	Vndy
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	9 (etc)		
31	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		

G. Chopade

FLY SPRAY RECORD

Month: Sept-22

Name of the Farm

Venky's @ Ltd

Address

Karla

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 + 8 (Eld)	Anil Baly Halkas	Vndre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	9 (Eld)		
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 (Eld)	Roshan Shantay	Vndr
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	8 (Eld)		
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 + 6 (Eld)	Baly Shantay	Kundan
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	8 (Eld)		
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		

Rhopade

Date	Medicine	Conc.	H NO	Done by	Verified by
16	Cypermethrin 10% WP	2ml / 1 Ltr Water	6 (EIC)	Amil Baku	Vndre
	B 904	5 ml / 1 Ltr Water	1		
	Speedy Paint	Feeder Room	9 (EIC)		
17	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
18	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
19	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
20	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
21	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
22	Cypermethrin 10% WP	2ml / 1 Ltr Water	25/26/27	Roshan Amil	Kundan
	B 904	5 ml / 1 Ltr Water	11		
	Speedy Paint	Feeder Room	8 (EIC)		
23	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
24	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
25	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
26	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
27	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
28	Cypermethrin 10% WP	2ml / 1 Ltr Water	19 + 13/14	Kundan Baku	Vndre
	B 904	5 ml / 1 Ltr Water	11		
	Speedy Paint	Feeder Room	—		
29	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
30	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—
31	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—	—	—
	Speedy Paint	Feeder Room	—	—	—

Shepade

FLY SPRAY RECORD

Month: August 22

Name of the Farm : Venkys @ 1st
Address : Karla

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	6 (E/C)	Shantor Anil	Bndre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	T-11-31		
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	6 & 7 (E/C)	Roshan Balu	Bndre
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	25/26/27		
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	19 E/C	Anil Balu Roshan	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	6 (E/C)		
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		

Khopad

Date	Medicine	Conc.	H NO	Done by	Verified by
16	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
17	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
18	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
19	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
20	Cypermethrin 10% WP	2ml / 1 Ltr Water	13/14	Balu Anil Roshan	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	19 (Etc)		
21	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
22	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
23	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
24	Cypermethrin 10% WP	2ml / 1 Ltr Water	10 (Etc)	Anil Balu Roshan	Kundan
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	13/14		
25	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
26	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
27	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
28	Cypermethrin 10% WP	2ml / 1 Ltr Water	9 + 10 (Etc)	A.N. Anude Balu Anil	Kundan.
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	11/12		
29	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
30	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
31	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		

Rohopade

FLY SPRAY RECORD

Name of the Farm

Ventys (P) Ltd

Month: July 22

Address

Kasla

Date	Medicine	Conc.	H NO	Done by	Verified by
1	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
2	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 (Etc)	Roshan Bahu	Vmdsc
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	25/26		
3	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
4	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
5	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
6	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
7	Cypermethrin 10% WP	2ml / 1 Ltr Water	7 + 8 (Etc)	Anil Roshan	Vmdsc
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	7 (Etc)		
8	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
9	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
10	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
11	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
12	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
13	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		
14	Cypermethrin 10% WP	2ml / 1 Ltr Water	6 (Etc)	Bahu Anil	Ravi
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	11/12		
15	Cypermethrin 10% WP	2ml / 1 Ltr Water	—	—	—
	B 904	5 ml / 1 Ltr Water	—		
	Speedy Paint	Feeder Room	—		

July 22.

Date	Medicine	Conc.	H NO	Done by	Verified by
16	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
17	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
18	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
19	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
20	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
21	Cypermethrin 10% WP	2ml / 1 Ltr Water	19 (etc)	Shankar Anil	Ravi
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	13/14		
22	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
23	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
24	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
25	Cypermethrin 10% WP	2ml / 1 Ltr Water	13/14	Balu Rooshan Anil	Ravi
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	11/12		
26	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
27	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
28	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
29	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
30	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		
31	Cypermethrin 10% WP	2ml / 1 Ltr Water	✓	-	-
	B 904	5 ml / 1 Ltr Water	✓		
	Speedy Paint	Feeder Room	✓		

4/1/23	Manik, Dimilim Nutricon Bioscience	Laxman Ritesh	mcangesh
4/1/23	Nutricon Biosciences Fly Act power pellets	Girvi Ritesh	Gangul

6/11/22	Dimilin, manik Nutricon Bio Sciences.	Laxman Ritesh	Ganesh
17/11/22	Larvanel, Dimiline fly Act power pellets.	Ciri Laximan	mangesh
28/11/22	Nutricon Bio Sciences Fly Act power pellets.	Laximan Ritesh	Ganesh
7/12/22	Fly Act - power pellets Larvadex Gold	Ciri Laximan	mangesh
15/12/22	Dimilin / manik sumilarve	Ritesh Ciri	Ganesh
22/12/22	Nutricon Bio Sciences Fly Act power pellets	Laximan Ritesh	mangesh
29/12/22	Fly Act power pellets Nutricon Bio Sciences	Ciri Laxman	Game

1/9/22	Larvin / Manik B904	Ciri	Mangesh
9/9/22	B904 / Supper Eraser Larvahi	Laximan	Ganesh
16/9/22	Nutricon Bio Sciences Fly Act power pellets	Ciri / Ritesh	Mangesh
28/9/22	Manik / Larvadex Gold Nutricon Bio Sciences	Laximan Ritesh	Ganesh
6/10/22	Fly Act Power Pellets Manik	Ciri / Ritesh	Mangesh
15/10/22	Nutricon Bio Sciences Fly Act power pellets	Laxman Ciri	Ganesh
24/10/22	Manik / Larvadex Gold	Ritesh Ciri	Mangesh

Layer shed Fly spray Record

Date	Medicine	Done by	Verified by
16/7/22	Fly Act power Pallets Nutricon Bio Science	Giri / Laximan	Ganesh
25/7/22	Fly Act power Pallets Nutricon Bio Science	Ritesh Giri	Mangesh Ganesh
2/8/22	Larvanil / B904. Nutricon Bio Science	Laxman Giri	Mangesh
9/8/22	Fly Act power Pallets Nutricon Bio Sciences	Ritesh	Ganesh
18/8/22	Manik / Larvin Fly Act Power Pallets	Giri / Ritesh	Mangesh
25/8/22	Nutricon Biosciences Larvanil	Laximan	Ganesh

	Venky's (India) Limited, Pune					
	Document Name:	PEST / WILD BIRD / STRAY ANIMAL CONTROL PROGRAMME				
	Document Number:	VIL/CBF/SOP/07	Version No.	4.00	Revision No.	01
	Page	1 of 1	Version Date	010412	Revision Date	01042022

PEST / WILD BIRD / STRAY ANIMAL CONTROL PROGRAMME

Purpose : To restrict the entrance of the pests in poultry houses
 Scope : The programme is applicable to all Poultry houses under CBF Division.
 Responsibility : Farmers and CBF supervisor.

Procedures:

A. The facility complies with following activities

1. Measures are in place to minimize pest attractants like weed, wastages. There is uncluttered, vegetation free zone surrounding the physical structure.
2. Rubbish and vegetation is cleared from the building perimeter to discourage the vicinity as an attractant, breeding place or harbor for pests.
3. Arrangements are made to minimize the entry of rodents and birds in the broiler farm
4. All farms having fencing and gate to control stray animals
5. Feed storage area is separate from poultry houses
6. The external premise is kept clean to reduce pest activity.

C. Rodent monitoring and control

Externally Rodent traps are made in use.

Rodent Traps are fixed along the boundary wall of farm & feed storage.

- a. Inspection shall be done by line supervisor on daily basis
- b. Detail records shall be maintained.

D. Flies control

1. Good litter management (e.g.; Daily racking)
2. There should not be any water or feed spillage.
3. Wet litter, if any, should be removed immediately and new rice husk should be added.
4. Usage of safe approved chemicals should be used as and when needed.
5. Better litter management will also reduce unwanted gas production

SEPTEMBER

- 1 LARVIN :: Thiodicarbs -75 % ww
 COMPANY :: Bayer Crop Sciences.
 COST :: 1748 rs per kg
 DOSE :: 2 gm / ltr of water on infested Area .
 RECOMMENDED :: LARVIN Thiodicarb is multiple actions combining Larvicidal, Adulticidal and Residual Activity
- 2 RESPONER BETA CYFLUTHRIN 2.45 % SC [Insecticide]
 COMPANY :: Bayer Crop Sciences
 COST :: 754 rs per ltr
 DOSE :: 10 to 20 ml per ltr of water for 20 sq mtr porous surfaces Area
 RECOMMENDED ::
 Beter Residual performance . Responzar has broad spectrum activity and is Especially usefull for inccet house flies.
 Insects peripheral Nervous system is affected and death occurs soon after central Nervous system is impacted .
- 3 FLY ACT POWER PELLETS (Nim Kernal Powder with sugar based fly attractants)
 COMPANY :: Nutricon Bio Sciences
 COST :: 1050 Rs per 500 gm
 RECOMMENDED :: Control of Adult flies.
 Slightly wet the fly act Power pellets with water them on fly feeding area

OCTOBER

- 1 SUPPER ERAZER (NIM OIL) LARVICIDE
 COMPANY :: Nutricon Bio Sciences
 COST :: 2350 per ltr
 DOSE :: 10 ml per ltr of water spray on the Mannure Infested with larvae
 RECOMMENDED :: Control Larvae
- 2 Disect Bifenthrin 10 % wp. (Resudual Effect) [Insecticide]
 COMPANY :: UPL limited
 COST :: 2268 per kg
 DOSE :: 62.5 gm / 5 ltr of water
 RECOMMENDED :: Provides longer Residual period of control of Audult flies and insects.
- 3 SPOTON BAIT Propoxur 2 % [Insecticide]
 COMPANY :: RR Veternary Healthcare
 RECOMMENDED :: Adult Flies Feeding area .



Samsung Camera
 Shot with my Galaxy A20s

JULY & AUGUST

- | | | |
|--------------|----------------|--|
| | LARVADEX GOLD | CYROMAZINE 2 % (Larvicide) |
| 1 - A | COMPANY :: | Elanco ltd |
| | COST :: | 500 rs per kg |
| | DOSE :: | 500 gm per ton (6 week) |
| | RECOMMENDED :: | Controll of Larvae |
| | | OR |
| 1 - B | LARVANIL | CYROMAZINE 2 % (Larvicide) |
| | COMPANY :: | Neospark ltd |
| | COST :: | 252 rs per kg |
| | DOSE :: | 500 gm per ton (6 week) |
| | RECOMMENDED :: | Controll of larvae . |
| | | OR |
| 1 - C | LARVAFIX | CYROMAZINE 2 % (Larvicide) |
| | COMPANY :: | Stallen ltd |
| | COST :: | 420 RS PER KG |
| | DOSE :: | 250 gm per 2.5 ltr of water for 10 sq mtr area of infested . |
| | RECOMMENDED :: | Fly Maggots Control |
| 2 | CONFIDOR :: | Emidacloprid - 200 sl (17.8 % W /W) [Insecticide] |
| | COMPANY :: | Bayer Crop Sciences. |
| | COST :: | 2698 Rs per ltr |
| | DOSE :: | 2 to 3 ml / ltr of Water . |
| | RECOMMENDED :: | Emidacloprid use for Wide range of insect. It is Highly Effective Systemic Insecticide for Controlling and acts by interfering with the Transmission of Impluses in the Nerve system of Insects. |
| 3 | MANIK :: | Acetamidrid 20 % SP [Sugar Based Cristals] INSECTICIDE |
| | COMPANY :: | Rallis India Ltd . |
| | COST :: | 93.25 per / 50gm. |
| | DOSE :: | 20 gm / kg Suggar & Attractive Tomato Red Colour with Glyserin 20 ml . |
| | RECOMMENDED :: | It is Highly Effective systemic insecticide for the Control of flies. |



Samsung Camera
Shot with my Galaxy A20s

MAY

- 1** SUMILARVE Pyriproxyfen 0.5 % (Larvicide and Insecticide)
 COMPANY :: Sumitomo Chemicals Ltd
 COST :: 2800 rs per kg
 DOSE :: 2 gm / ltr water for 1 sq Mtr Area . Repeat after 7 to 14 Days intervals
 RECOMMENDED :: Controls System against houseflies . Combination of sumilarv larvicides and Adulticides .
 Adults surviving Larvicide treatment can have reduce viability through impact on egg laying , mating and sperm development
- 2** Decis Deltamethrin 2.8 % ec (Insecticide)
 COMPANY :: Bayer Crop sciences
 COST :: 644 rs per ltr
 DOSE :: 5 ml per ltr water 20sq . Mtr surface area
 RECOMMENDED :: Control flies and Mosquitoes
- 3** FLY ACT POWER PELLETS (Nim Kernal Powder with sugar based fly attractants) [Insecticide]
 COMPANY :: Nutricon Bio Sciences
 COST :: 1050 Rs per 500 gm
 RECOMMENDED :: Control of Adult flies.
 Slightly wet the fly act Power pellets with water then keep on fly feeding area

JUNE

- 1** BI-LARVE :: (Diflubenzuron 25 % WP) [Larvicide]
 COMPANY :: Bayer Crop Sciences .
 COST :: 3952 rs Per kg
 DOSE :: 10gm / 5 ltr of water and spray Uniformly to cover 10 sq mtr Area at the Interval of 6 - 14 D
 RECOMMENDED :: Diflubewzuron 25 % WP product with New Mode of action for Control of fly Maggots.
- 2** CHLORGUARD :: Chlorpyriphos 20 % ec . INSECTICIDE
 COMPANY :: Gharda Chemicals Ltd
 COST :: 288 per ltr
 DOSE :: 5 ml / ltr of water on adult Flies in late EVENING and Early Morning on Flies .
 RECOMMENDED :: It is recommended to control Hous Flies , Insect.
- 3** SPOTON BAIT Propoxur 2 % [Insecticide]
 COMPANY :: RR Veterinary Healthcare
 RECOMMENDED :: Adult Flies Feeding area .



Samsung Camera
 Shot with my Galaxy A20s

MARCH

1 SUPPER ERAZER (NIM OIL) LARVICIDE
 COMPANY :: Nutricon Bio Sciences
 COST :: 2350 per ltr
 DOSE :: 10 ml per ltr of water spray on the Mannure Infested with larvae
 RECOMMENDED :: Control Larvae

2 RESPONER BETA CYFLUTHRIN 2.45 % SC [Insecticide]
 COMPANY :: Bayer Crop Sciences
 COST :: 754 rs per ltr
 DOSE :: 10 to 20 ml per ltr of water for 20 sq mtr porous surfaces Area
 RECOMMENDED ::

Beter Residual performance . Responsar has broad spectrum activity and is Especially usefull for incelet house flies.
 Insects peripheral Nervous system is affected and death occurs soon after central Nervous system is impacted .

3 SPOTON BAIT Propoxur 2 % [Insecticide]
 COMPANY :: RR Veternary Healthcare
 RECOMMENDED :: Adult Flies Feeding area .

APRIL

1 DIMILIN Diflubenzuron 20 % + Delta Methrin 2 % sc [Larvicide]
 COMPANY :: Arysta Life sciences
 COST :: 1720 rs per ltr
 DOSE :: 5 ml per ltr of water. During molting process of insect larvae . Repeat 9 to 14 Days Intervals.
 RECOMMENDED :: House fly maggots controll in poultry mannure.

2 Disect Bifenthrin 10 % wp. (Resudual Effect) [Insecticide]
 COMPANY :: UPL limited
 COST :: 2268 per kg
 DOSE :: 62.5 gm / 5 ltr of water
 RECOMMENDED :: Provides longer Residual period of control of Audult flies and insects.

3 MANIK :: Acetamiprid 20 % SP [Sugar Based Cristals] INSECTICIDE
 COMPANY :: Rallis India Ltd .
 COST :: 93.25 per / 50gm.
 DOSE :: 20 gm / kg Suggar & Attractive Tomato Red Colour with Glyserin 20 ml .
 RECOMMENDED :: It is Highly Effective systemic insecticide for the Control of flies.



Samsung Camera
 Shot with my Galaxy A20s

LAYER SHED PROTOCOL OF FLY CONTROL

JANUARY

- 1 BI-LARVE :: (Diflubenzuron 25 % WP) LARVICIDE
 COMPANY :: Bayer Crop Sciences .
 COST :: 3952 rs Per kg
 DOSE :: 10gm / 5 ltr of water and spray Uniformly to cover 10 sq mtr Area at the Interval of 6 - 14 D
 RECOMMENDED :: Diflubewzuron 25 % WP product with New Mode of action for Control of fly Maggots.

- 2 CHLORGUARD :: Chlorpyriphos 20 % ec . INSECTICIDE
 COMPANY :: Gharda Chemicals Ltd
 COST :: 288 per ltr
 DOSE :: 5 ml / ltr of water on adult Flies in late EVENING and Early Morning on Flies .
 RECOMMENDED :: It is recommended to control Hous Flies , Insect.

- 3 MANIK :: Acetamiprid 20 % SP [Sugar Based Crystals] INSECTICIDE
 COMPANY :: Rallis India Ltd .
 COST :: 93.25 per / 50gm.
 DOSE :: 20 gm / kg Suggar & Attractive Tomato Red Colour with Glyserin 20 ml .
 RECOMMENDED :: It is Highly Effective systemic insecticide for the Control of flies.

FEBRUARY

- 1 LARVIN :: Thiodicarbs -75 % ww
 COMPANY :: Bayer Crop Sciences.
 COST :: 1748 rs per kg
 DOSE :: 2 gm / ltr of water on infested Area .
 RECOMMENDED :: LARVIN Thiodicarb is multiple actions combining Larvicidal, Adulticidal and Residual Activity

- 2 CONFIDOR :: Emidacloprid - 200 sl (17.8 % W / W)
 COMPANY :: Bayer Crop Sciences.
 COST :: 2698 Rs per ltr
 DOSE :: 2 to 3 ml / ltr of Water .
 RECOMMENDED :: Emidacloprid use for Wide range of insect. It is Highly Effective Systemic Insecticide for Controlling and acts by interfering with the Transmission of Impluses in the Nerve system of Insects.

- 3 FLY ACT POWER PELLETS (Nim Kernal Powder with sugar based fly attractants)
 COMPANY :: Nutrícon Bio Sciences
 COST :: 1050 Rs per 500 gm
 RECOMMENDED :: Control of Adult flies.
 Slightly wet the fly act Power pellets with water then keep on fly feeding area



Samsung Camera
Shot with my Galaxy A20s

	Venky's (India) Limited, Pune					
	Document Name:	BIOSECURITY PROGRAMME				
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	1 of 7	Version Date	010412	Revision Date	01042022

BIOSECURITY PROGRAMME

OBJECTIVE :

To prevent the introduction of infectious & highly contagious diseases like CRD out of the poultry farm.

To prevent the spread of disease from an infected area to an uninfected area.

SCOPE :

The Program is applicable to all Poultry houses under CBF Division (broiler farms) from the time of delivery of chick, until loading of birds for slaughter or liquidation of live birds.

INTRODUCTION :

Poultry farming in India is the fastest growing sector of the Indian agriculture. Commercial broiler farming is the major activity among the poultry farming. The broiler farming is matured to an industry in recent past. Its growth & enormous potential has made us to look at it as a business, every industry has its expertise & systems to run it to a profitable venture. To achieve goals in poultry industry Bio security its equally important as farm management practices

Bio security refers to those measures taken to prevent or control the introduction and spread of infectious agents to a flock. Such diseases, whether clinical or sub clinical, significantly reduce the productivity, profitability and long term financial viability of a poultry operation.

MAJOR ROUTES FOR DISEASE TRANSMISSION

1. Livestock

- Transfer of birds from farm to farm
- Dead bird disposal

2. Animals

- Wild birds/ducks
- Domestic animals and pets
- Insects
- Rodents – rats/mice
- Domestic birds

3. People

- Contractors, maintenance personnel, neighbours, servicemen, friends
- Disease can be transmitted by, for example, hands, boots, clothing, dirty hair

	Venky's (India) Limited, Pune					
	Document Name:	BIOSECURITY PROGRAMME				
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	2 of 7	Version Date	010412	Revision Date	01042022

4. Equipment / Vehicles / Air

- Transmission as an aerosol or dust

5. Feed/ Water Supply

- Surface water attracts waterfowl, birds ingest contaminated water

LEVELS OF BIOSECURITY

Level 1 – Routine Bio-security Procedures

These procedures should be implemented and followed on a daily basis.

They give a high degree of assurance that diseases will not be carried into poultry houses on farms and will reduce the risk of transmission between farms.

These should be seen as a minimum requirement.

Level 2 – High Risk Bio-security Procedures

In the event of an outbreak of an emergency disease or serious endemic disease, High Risk Biosecurity Procedures will be implemented.

LEVEL 1 – ROUTINE BIOSECURITY PROCEDURES

1. Facility Standards

- The farm site is defined as the immediate shed area, including pick-up areas and must have a perimeter fence.
- Farm site gate must be lockable with appropriate signage indicating “Bio-secure Area No Entry Unless Authorized”
- Footbaths containing a sodium hypochlorite at 200 ppm (or other suitable product) at all shed doorways must be used and separate footwear or plastic overshoes may be required for each poultry shed.
- Footbaths must be inspected daily and replaced as required.
- Adequate dead bird disposal method
- All poultry housing should be designed and maintained so as to prevent the entry of wild birds and limit the access of rodents as far as is practical.
- Landscape – Trees and shrubs should not be in the immediate shed area (they attract birds) but set back, to disperse air. The area around the sheds should be free from debris.
- Rodent bait stations around the outside of sheds.
- Treated mains water supply is preferable and if this is not available, river or dam water may be used but must be chlorinated or treated by some other appropriate method
- Other domestic stock should not have access to the farm site. Pets should not be allowed in sheds.

	Document Name: BIOSECURITY PROGRAMME					
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	3 of 7	Version Date	010412	Revision Date	01042022

- No other avian species (poultry, ducks, geese, emus, ostriches, aviary birds, pet birds) to be kept on property.

2. Personnel Standards

- Employees should not have contact with any other poultry, cage birds, emus, racing pigeons etc.
- Visitors should fill Visitor health questionnaire and take permission from farm authority before entering the farm
- Staff, Workers & visitors shall follow personal hygiene policy
- Routine maintenance should be conducted, where possible, between batches. Tools taken onto the farm must be cleaned and free of dust and organic matter.
- The gap between birds clearance and new chick placement shall be at least 15 days
- Delivery drivers e.g. feed, must not enter sheds.
- Visitor's book – a record must be kept of all visitors to the poultry sheds.
- Visitors shall not be allowed in farm if visited another farm in last 72 hours. In an emergency visits may be made after a shower and complete change of clothing.
- Farm supervisor should visit the youngest flock at beginning of the day and working by age to the oldest flock for the last visit in that day

3. Operational Standards

- Rodent Baiting – bait stations to be checked weekly and fresh bait to be laid monthly or more often if required. An activity log must be maintained
- Pick up / Loading of Birds – All In All Out approach should be carried out at farm for liquidating.
- If All In All Out is not possible, there should be heightened awareness of disease control measures during the pick-up period. Pick-up crews should work from youngest to oldest or all young birds or all old birds on a nightly basis in accordance with the processing plant requirement.
- Trucks carrying Feed, litter etc should be cleaned daily.
- Water Supply - if treated mains water is not available water must be chlorinated or treated by some other appropriate method. This may involve microbiological testing.
- Farm Clothing - should not be worn off farm by the grower or his employees, nor should street clothing be worn on site. It is critical that boots are not worn or taken off-farm. They are the most likely method for personal disease spread.
- Bird weighing to be carried out by growers using their own weighing frames and scales.
- Feed spills must be cleaned up as they occur. Feed attracts birds and rodents to the farm.

	Document Name: BIOSECURITY PROGRAMME					
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	4 of 7	Version Date	010412	Revision Date	01042022

- Grass around the farm site must be kept cut – long grass attracts rodents and favors the survival of viruses and bacteria.
- End of Batch Procedures - after final pick-up the shed doors must be kept closed until litter removal commences. After washing and disinfecting, shed doors must be kept closed. Wild birds must be kept out.
- During full clean-outs, end of batch litter must not be stockpiled on farm site nor should the next batch's litter be placed in sheds before total disinfection.
- Dispose off empty vaccine vial by burning and dispose off all unwanted material timely.

LEVEL 2 – HIGH RISK BIOSECURITY PROCEDURES

These are in addition to Level 1 procedures and should be implemented in the event of outbreaks of emergency diseases and serious endemic diseases / heightened security

1. Facilities

- Gates kept locked.
- Shed doors locked.

2. Personnel

- No visitors.
- Company personnel will discontinue routine visits except on suspicion of problems.
- Repairs and maintenance – no routine work, only emergency work to be carried out.

3. Operational

- Essential visits – head to toe shower before and after visit. A complete change of clothes and footwear is required and used clothing should remain on farm. (only when not visited to the other farms on heightened security from last 7 days)
- Any vehicle, which must enter farm, must be washed and disinfected at wash pad before and after going onto farm (e.g. feed trucks or crew). Vehicles to be sanitized inside
- Vehicles not entering farm but parking outside to be washed and disinfected before visiting another farm.
- No birds or litter to be moved on or off farms until disease status is clarified. If a major outbreak should occur company will introduce further measures as required.

MANAGEMENT FACTORS IN DISEASE PREVENTION

The Following Managemental factors help to reduce spread of disease & stress to birds

A) ISOLATION

	Document Name: BIOSECURITY PROGRAMME					
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	5 of 7	Version Date	010412	Revision Date	01042022

- It is not advisable to rear birds of different age groups in the same house. Wherever possible, it is advisable to practice the all-in-all-out system
- Proper layout of houses, appropriate designing to prevent any entry of rodents, proper ventilation, and the designing of feeders and drinkers to avoid spillage, are basic essentials in disease prevention

B) LITTER MANAGEMENT

- Wet litter is potential source of disease transmission. Maintain proper litter condition by racking & adequate bedding
- Details given in Vencobb Broiler Management Guide; Page 35 Litter Management

C) QUALITY CHICKS

- Ensure that chicks are received from a hatchery where adequate preventive care is taken for breeder birds to guard against mycoplasmosis, salmonellosis etc disease.
- Check for a history of vaccination against Marek's disease.
- Look for signs of dehydration
- Ensure the received chicks are healthy and are within the normal weight range

D) BROODING MANAGEMENT

- Details given in Vencobb Broiler Management Guide; Page 11 to 17 Purpose of brooding & Preparation before/ after arrival of chicks

E) PROPER NUTRITION

- A good balanced feed prepared according to nutrient requirements at different ages will ensure proper health and good immune status in birds
- Addition of coccidiostats, and vitamin and mineral supplements are essential
- Details given in Vencobb Broiler Management Guide; Page 33 Feed Management

F) WATER QUALITY

- Poultry farmers often fail to provide the birds with good quality water
- Both the microbial and chemical quality of the water need to be tested before establishing a poultry farm in a given area
- Microbial contamination of water may happen at the source, for instance in ponds, rivers, open wells and the public water supply system, or during transportation and storage, as well as in the overhead tank or bins. Unhygienic practices on the farm result in the spread of disease

ALL IN ALL OUT SYSTEM OF REARING

Biosecurity is strongly recommended for maximum exploitation of genetic potential of Vencobb broilers.

All birds of one age are housed in entire farm/Poultry house or area, preferably of same breed and source of supply. This system of placement of chicks, its management and performance are better than multistage farm. In case, all in all out system is not possible, minimum number of age groups in farm.

Flock management, sanitation, disease prevention program, bio-security, vaccination program's become more complicated and less effective in multistage sites. Cluster farming and all in all out system are useful for farmer who place chicks of same breed and source at a time. It reduces disease problem and medication cost, improve livability and performance.

In case of multiage group farm, younger age group flock should be visited first and later old flock. Affected flock (if any) should be visited at the end.

Bird catching team and Cull Van

	Document Name: BIOSECURITY PROGRAMME					
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	6 of 7	Version Date	010412	Revision Date	01042022

Personnel involved in catching birds need to be take special bio-security precautions while handling and visiting different farm on the same day.

Precaution should be taken to prevent contamination that could occur through cull van.

Training should be given at least once in year to the Birds Catching team

SANITIZATION AND DISINFECTANT

Before placing new branch of chicks, house should be subjected to cleaning and disinfection as detailed below

- Immediately after the liquidation of flock and prior to removal of litter spray the poultry house with approved insecticide in accordance with manufactures directions. Give sufficient time for insecticide to work.
- Remove all organic matter in closed container. Either sale or dump it in isolated place. Remove maximum possible dust & dirt.
- Protect electrical equipment; light before house is subjected to water wash.
- Clean the house with pressurized water jet. Ensure that entire house is thoroughly cleaned from top to bottom, inside & outside. Equipment, curtain, wire nets, iron structure, concrete structure, roof are cleaned properly and maximum possible organic matters removed. See that proper drain is provided for dirty water.
- Not providing proper drain result in stagnation of dirty water surrounding the house & it will become a permanent source of infection if any was present in the previous batch.
- Leave the house for drying.
- Understand compatibility of disinfectants, detergent. Decide the disinfection program by using chemical like quaternary ammonium compounds, iodophores, liquid ammonia or other proven commercially available disinfectant from reputed manufacturers. One can also carefully use caustic soda to treat floor, parapet wall etc. Wash thoroughly, once the action time is over. Use compatible disinfectants for equipments and curtains.
- Clean water tanks pipelines, feed bins etc suitable disinfectant like Aquamax- water lines in recommended dosages
- Keep all disinfected equipments in place for reuse.
- Fumigation –Understand the procedure. It needs to be done under strict supervision of authorized person.

DEAD BIRDS DISPOSAL

Burial Method

	Document Name: BIOSECURITY PROGRAMME					
	Document Number:	VIL/CBF/SOP/09	Version No.	4.00	Revision No.	01
	Page	7 of 7	Version Date	010412	Revision Date	01042022

Burial of mortalities is a natural process that has been used and for many catastrophic mortality events, on farm burial historically has been the predominant disposal option.

This practice is the simplest and most cost effective.

1. Dead birds must be collected regularly from the flock.
2. Rodents, cats, dogs, feral animals, scavenging birds and flies must be kept away from Dead birds disposal pit
3. Dead bird's disposal area must be away from sheds, near to boundary fences.
4. Cleaning and disinfection of equipment such as bins, buckets and wheelbarrows must be done before returning them to the production areas and when moving between sheds.

Procedure for Burial Method / Disposal Pit

1. Collect the dead birds at one designated place
2. Do not carry dead birds from one shed to another
3. Near to fence at corner make one pit (1 Sq. Meter)
4. Collected birds should be placed in to the pit
5. Put layer of lime above the dead birds
6. Put at least 0.6 meter soil above the layer of lime such that dead birds should be properly covered
7. Once pit about to full put complete soil with marking of the area

Rodent control:

It is essential to have effective rodent control program round the year. Physical killing and traps are used for rodent control bait are used preferably immediately after depopulation of house.